

# ORISSA HIGH COURT

**FILING REPORT AS ON :21/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000038/2023	SURESH CHANDRA MISHRA VS ERSTWHILE INFRASTRUCTURE PVT. LTD.	SANTOSH KUMAR PATTANAİK VS	// ( //
2	BLAPL/0006773/2023	RINKU MAJHI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BURLA /268 /2019 1ST ADDL SESSIONS JUDGE, SAMBALPUR(Sambalpur) ST/0000045/2023
3	BLAPL/0006774/2023	LAXMIDHAR BISWAL VS STATE OF ODISHA	KUMAR KASHYAP VS	BALIAPAL /145 /2023 J.M.F.C.,BASTA(Baleshwar) CT/0000388/2023
4	BLAPL/0006775/2023	AMIT KUMAR SAHU VS STATE OF ODISHA	MADHABA CH MISHRA VS	KHETRARAJPUR /113 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000939/2023
5	BLAPL/0006776/2023	RAMU NATH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHANDRAPUR /34 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000075/2023
6	BLAPL/0006777/2023	SURAJ MAHARANA VS STATE OF ODISHA	SATYABHUSAN DAS VS	NABARANGAPUR TOWN /134 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur ) GR/0000441/2023
7	BLAPL/0006778/2023	SUNIL KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAİK VS	/ /0 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000108/2022
8	BLAPL/0006779/2023	AJAYA KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /66 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000088/2023
9	BLAPL/0006780/2023	NARAYAN NALA @ DEBADI NALEYA VS STATE OF ODISHA	SUDARSAN PANDA VS	K.NUAGAON /105 /2023 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000123/2023
10	BLAPL/0006781/2023	CHANDRAKANTA BAGHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /66 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000088/2023
11	BLAPL/0006782/2023	SUDHAKAR NATH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHANDRAPUR /34 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000075/2023

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12	BLAPL/0006783/2023	MAHENDRA BARIHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BANGOMUNDA /95 /2016 CIVIL JUDGE (JD) CUM JMFC, BANGOMUNDA(Balangir) GR/0000306/2016
13	BLAPL/0006784/2023	PAPU@ALLIMUDDIN SAHA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHURDA MODEL /320 /2023 S.D.J.M.,KHURDA(Khordha ) GR/0000480/2023
14	BLAPL/0006785/2023	RABI MAHANANDA VS STATE OF ODISHA	SATYABRATA PANDA VS	GHANTAPADA /43 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh ) Spl/0000144/2023
15	BLAPL/0006786/2023	MITHUN GOUDA VS STATE OF ODISHA	T N MURTY VS	DASMANTAPUR /144 /2022 ( ) //
16	BLAPL/0006787/2023	BEDA NATH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHANDRAPUR /34 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000075/2023
17	BLAPL/0006788/2023	MD. SHAHID VS STATE OF ODISHA	GOREKHANATH DAS VS	DHANUPALI /122 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000878/2023
18	BLAPL/0006789/2023	MD. SHAHID VS STATE OF ODISHA	GOREKHA NATH DAS VS	DHANUPALI /133 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000947/2023
19	BLAPL/0006790/2023	SOURABH @ SAUARAV KUMURA VS STATE OF ODISHA	JAGABANDHU SAHU VS	JHARSUGUDA /627 /2022 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda ) Spl/0000082/2022
20	BLAPL/0006791/2023	BHUNYAN DIGAL @ BHUYAN DIGAL VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	PHIRINGIA /66 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000074/2023
21	BLAPL/0006792/2023	GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /176 /2023 ( ) //
22	BLAPL/0006793/2023	DHARMENDRA SENDHRIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DUNGURIPALI /143 /2020 ( ) //
23	BLAPL/0006794/2023	CHATURBHUJA NAIK	SALAUDDIN KHAN	TUMUSINGA /83 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006795/2023	PRASANTA DIGAL	MAHES DAS	BALLIGUDA /124 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006796/2023	NARASINGH TOIKA	HIMANSHU BHUSAN DASH	SESHKHAL /2 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006797/2023	PADMA CHARAN NAIK	TUKUNA KUMAR MISHRA	BORIGUMMA /70 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006798/2023	KUSA PARAJA	BALARAM KHARA	BOIPARIGUDA /45 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006799/2023	BHUJABALA MAJHI	PRAMOD KUMAR BOHIDAR	KHAPRAKHOL /33 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0006800/2023	RASHMI RANJAN SAHOO	ANIRUDHA DAS	PARJANG /176 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006801/2023	SIBA PRASAD JENA	GOPAL KRISHNA NAYAK	BHANJANAGAR /499 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006802/2023	ARESHU DAS	SURESH KUMAR JENA	BAIDYANATHPUR /135 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0006803/2023	SANTOSHINI SAHU	SARAT KUMAR JENA	barpalli /375 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0006804/2023	PRADEEP@DILIP KUMAR DALEI@PRADEPTA KUMAR	VIJAY RANJAN ACHARYA	BELLAGUNTHA /232 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0006805/2023	KRISHNA RAI	T N MURTY	KORAPUT GRPS /7 /2023
		VS	VS	()

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35	BLAPL/0006806/2023	STATE OF ODISHA K. VIJAY NAIK VS	RAJIB LOCHAN PATRNAIK VS	// KALIMELA /122 /2023 ()
36	BLAPL/0006807/2023	STATE OF ODISHA SARATA KHARA VS	BISWARANJAN DALAI VS	// POTTANGI /129 /2022 ()
37	BLAPL/0006808/2023	STATE OF ODISHA SK. SABHAMUDDIN @ MUNA VS	NIRANJAN PANDA VS	// / /0 ()
38	BLAPL/0006809/2023	STATE OF ODISHA RABINDRA BEHERA VS	LAMBODOR ACHARI VS	// TARASINGI /123 /2023 ()
39	BLAPL/0006810/2023	STATE OF ODISHA RANA SEIKH VS	LAMBODOR ACHARI VS	// BHANJANAGAR /594 /2022 ()
40	BLAPL/0006811/2023	STATE OF ODISHA PABI@PABITRA KUMAR SWAIN VS	BISWORANJAN SWAIN VS	// KAMAKHYANAGAR /188 /2023 ()
41	BLAPL/0006812/2023	STATE OF ODISHA LUKESH NAIK @ LOKESH @ TIKU NAIK VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /61 /2023 ()
42	BLAPL/0006813/2023	STATE OF ODISHA LANDAGANA HARESH VS	SOUBHAGYA KUMAR DASH VS	// GARABANDHA /33 /2023 ()
43	BLAPL/0006814/2023	STATE OF ODISHA SATISH KUMAR SINGH VS	JUGALA KISHORE PANDA VS	// MUNIGUDA /116 /2023 ()
44	BLAPL/0006815/2023	STATE OF ODISHA UDHABA NAIK VS	LAMBODOR ACHARI VS	// BHANJANAGAR /329 /2023 ()
45	BLAPL/0006816/2023	STATE OF ODISHA TAPAN SENAPATI VS STATE OF ODISHA	SRINIBASH PADHI VS	// MADHUPATNA /199 /2023 () //

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46	BLAPL/0006817/2023	ASHIYA BEBARTA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /22 /2018 () //
47	BLAPL/0006818/2023	BAPUNA MANDAL @ BAPINA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARANGA /115 /2022 () //
48	BLAPL/0006819/2023	SAMBARU SABAR VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BARKOTE /25 /2020 () //
49	BLAPL/0006820/2023	BALMIKI DALEI VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	JARADA /184 /2022 () //
50	BLAPL/0006821/2023	ADMA MADI @ MADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /180 /2020 () //
51	BLAPL/0006822/2023	JALADHAR JENA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BARGARH /205 /2023 () //
52	BLAPL/0006823/2023	BITU @ BISHNU PRASAD SAHOO VS STATE OF ODISHA	P.K.SAHOO VS	KAMAKHYANAGAR /200 /2023 () //
53	BLAPL/0006824/2023	GANESWAR MAHANTA VS UNION OF INDIA (CBI)	ROHIT RANJAN RAY VS	BHANDARIPOKHARI /115 /2013 () //
54	BLAPL/0006825/2023	SANJAY RAY VS STATE OF ODISHA	SARBESWAR SAHOO VS	MATHILI /129 /2020 () //
55	BLAPL/0006826/2023	MITHUNA SWAIN VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /163 /2021 () //
56	BLAPL/0006827/2023	RABI MALLICK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /4 /2022 () //
57	BLAPL/0006828/2023	BISWANATH GOND	UMAKANTA BARIK	KUNDEI /33 /2023

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		VS	VS	()
58	BLAPL/0006829/2023	STATE OF ODISHA JUDISTHIR@BABAJI MUNDA	BISWAJIT RANJAN TRIPATHY	// BARKOTE /116 /2022
		VS	VS	()
59	BLAPL/0006830/2023	STATE OF ODISHA MAHESWAR DISARI	UMAKANTA BARIK	// JAIPATNA /4 /2023
		VS	VS	()
60	BLAPL/0006831/2023	STATE OF ODISHA SUBRAT NAIK @ DHANDA	SUSHANTA KUMAR SAMANTARAY	// NUAGAON /174 /2022
		VS	VS	()
61	BLAPL/0006832/2023	STATE OF ODISHA HEMALAL NAGESH	UMAKANTA BARIK	// RAIGHAR /70 /2023
		VS	VS	()
62	BLAPL/0006833/2023	STATE OF ODISHA PRAMODA PALAI	SRINIBASH SATAPATHY	// AUL /88 /2020
		VS	VS	()
63	BLAPL/0006834/2023	STATE OF ODISHA BIPIN DAS	JYOTIRMAYA SAHOO	// KHALLIKOTE /299 /2023
		VS	VS	()
64	BLAPL/0006835/2023	STATE OF ODISHA VINOD SINGH	SOUMYA RANJAN DAS	// BANDOMUNDA /20 /2020
		VS	VS	()
65	BLAPL/0006836/2023	STATE OF ODISHA ASHOK KUMAR NAIK	HIMANSHU BHUSAN DASH	// /159 /2022
		VS	VS	()
66	BLAPL/0006837/2023	STATE OF ODISHA NITUA @ LITUA KANAR	SAROJ KUMAR DASH	// BHUBAN /193 /2023
		VS	VS	()
67	BLAPL/0006838/2023	STATE OF ODISHA LAXMIKANTA BAGHA	BAIJAYANTI MOHANTY	// / /0
		VS	VS	()
68	BLAPL/0006839/2023	STATE OF ODISHA UMUDIKRISHNA RAO	MAMATA MISHRA	// MATHILI /23 /2021
		VS	VS	()

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69	BLAPL/0006840/2023	STATE OF ODISHA RAGHUNATH KUMAR DAS VS	SMRUTI RANJAN ROUT VS	// KHANDAPARA /261 /2022 ()
70	BLAPL/0006841/2023	STATE OF ODISHA NANDAN KUMAR SAHU VS	RABINDRA KUMAR LENKA VS	// BADAMBADI /208 /2023 ()
71	BLAPL/0006842/2023	STATE OF ODISHA RAJESH KUMAR BEHERA VS	AMITAV TRIPATHY VS	// RANPUR /179 /2022 ()
72	BLAPL/0006843/2023	STATE OF ODISHA RAMA@RAMACHANDRA ROUT VS	MANAS KUMAR CHAND VS	// BALUGAON P.S. /151 /2022 ()
73	BLAPL/0006844/2023	STATE OF ODISHA SARAVJEET KUMAR VS	SATYABRATA PANDA VS	// / /0 ()
74	BLAPL/0006845/2023	STATE OF ODISHA RAJESH KUMAR BEHERA VS	AMITAV TRIPATHY VS	// RANPUR /182 /2022 ()
75	BLAPL/0006846/2023	STATE OF ODISHA SANDIP KUMAR MISHRA @ SANDIP MISHRA VS	JYOTIRMAYA SAHOO VS	// KODALA /202 /2023 ()
76	BLAPL/0006847/2023	STATE OF ODISHA RASHMI RANJAN PAL @ AJU VS	SHRADHANJALI SAHOO VS	// SAHADEV KHUNTA /56 /2023 ()
77	BLAPL/0006848/2023	STATE OF ODISHA ANUJ SINGH VS	DIBYA PRAKASH MISHRA VS	// SAMBALPUR TOWN /128 /2023 ()
78	BLAPL/0006849/2023	STATE OF ODISHA MD. TOSIF VS	BIJAYA KUMAR RAGADA VS	// DHANUPALI /133 /2023 ()
79	BLAPL/0006850/2023	STATE OF ODISHA PANCHU PATRA VS STATE OF ODISHA	SANJIT MISHRA VS	// KUMBHARAPARA /34 /2023 () //

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80	BLAPL/0006851/2023	MOTILAL BARIK @ TUTUN VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //
81	BLAPL/0006852/2023	ANUJ SINGH VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /127 /2023 () //
82	BLAPL/0006853/2023	DEBENDRAPAL SINGH VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BRAJARAJNAGAR /394 /2022 () //
83	BLAPL/0006854/2023	DILLIP KUMAR PADHAN @ DILLIP PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TUMUSINGA /103 /2023 () //
84	BLAPL/0006855/2023	PAHALI@PRAHALLAD MEKAP VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BALANGA /92 /2023 () //
85	BLAPL/0006856/2023	SANTOSH PATEL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TARBHA /62 /2023 () //
86	BLAPL/0006857/2023	RUNA LIMA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /60 /2022 () //
87	BLAPL/0006858/2023	NARENDRA NIMAL VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /103 /2021 () //
88	BLAPL/0006859/2023	GANDHI@RASHMI RANJAN SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	DHENKANAL SADAR /85 /2022 () //
89	BLAPL/0006860/2023	DILLIP BHOI @ DILLIP KU. BHOI VS STATE OF ODISHA	UDIT RANJAN JENA VS	BOLANGIR SADAR /39 /2018 () //
90	BLAPL/0006861/2023	MUNNA INNUS SHAIK VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /118 /2022 () //
91	BLAPL/0006862/2023	KHIRABANDHU NAG @ HARIJAN	BIDYALOK MOHAPATRA	JEYPORE MAHILA /40 /2023



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		VS	VS	()
		STATE OF ODISHA		//
92	BLAPL/0006863/2023	SRIKANTA MALLIK	PRASANNA KUMAR MISHRA	KAMAKHYANAGAR /241 /2023
		VS	VS	()
		STATE OF ODISHA		//
93	BLAPL/0006864/2023	CHHAGAN BAPU SHINDE@CHHAGAN BAPU SHINDE	SHYAM MANOHAR	/118 /2022
		VS	VS	()
		STATE OF ODISHA		//
94	BLAPL/0006865/2023	ABHISHEK KUMAR	SOUGAT DASH	CYBER CRIME AND E.O, BALASORE /15 /2022
		VS	VS	()
		STATE OF ODISHA		//
95	BLAPL/0006866/2023	RAHUL KUMAR	SAROJ KUMAR DASH	KANTABANIA PS /120 /2022
		VS	VS	()
		STATE OF ODISHA		//
96	BLAPL/0006867/2023	RANJAN DALEI@BABANA	SATYA RANJAN MULIA	JAIPATNA /83 /2023
		VS	VS	()
		STATE OF ODISHA		//
97	CMAPL/0000429/2023	SARAT CHANDRA PARIDA	BIKRAM KESHARI MOHANTY	//
		VS	VS	()
		M/S. O.F.D.C. LTD.		//
98	CMAPL/0000430/2023	CHIEF GENERAL MANAGER, LAKHANPUR AREA	adv.	//
		VS	VS	()
		REVENUE DIVISIONAL COMMISSIONER (N.D), SAMBALPUR		//
99	CMAPL/0000431/2023	KALU CHARAN PANDA@KALICHARAN PANDA	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
100	CMAPL/0000432/2023	MADHUSUDAN PANDA	SATYABRATA MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
101	CMAPL/0000433/2023	JAYANTI PRAVA BEHERA	BINAYA KUMAR MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
102	CMAPL/0000434/2023	SUNITI NAIK@SUNITI KUMARI NAIK	ADV	//
		VS	VS	()

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103	CMAPL/0000435/2023	ARATI KUMARI NAIK MANSUR MOHAMMAD VS STATE OF ODISHA	ADV VS	// // ()
104	CMAPL/0000436/2023	MANAS KUMAR BARAL VS STATE OF ODISHA	ADV VS	// ()
105	CMAPL/0000437/2023	PRAVAT KUMAR PANDA VS STATE OF ODISHA	ADV VS	// ()
106	CMP/0000679/2023	SANJULATA DAS VS RABINARAYAN DAS	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0000923/2016
107	CMP/0000680/2023	ASHOK KHATUA @ ASHOK KUMAR KHATUA VS BINAY KUMAR KHATUA	TUSAR KUMAR MISHRA VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK(Cuttack) CS/0000486/2023
108	CMP/0000681/2023	HEMANTA KUMAR PADHI VS BASANT KUMAR PADHI	TUSAR KUMAR MISHRA VS	// A.D.J.,JAGATSINGHPUR(Jagatsinghapur ) Fao/0000053/2022
109	CMP/0000682/2023	KUSHA KAMPA @ KUSHADHWAJ KAMPA VS JANMAJAYA KAMPA	ALOK KUMAR PANDA VS	// ()
110	CMP/0000683/2023	M.D. ODISHA STATE DISASTER MANAGEMENT AUTHORITY @ SOMABARH VS BRAJAKISHORE SWAIN	PROFULO SOMABARH VS	// ()
111	CMP/0000684/2023	SUDHIR KUMAR SAHOO VS PUNYASLOK DAS	DWARIKA PRASAD MOHANTY VS	// ()
112	CMP/0000685/2023	RASAL RANASINGH VS JOSHOBANTA KUMAR NAYAK	BIBEKANANDA BHUYAN VS	// ()
113	CMP/0000686/2023	THE LAND ACQUISTION OFFICER AND COMPETENT AUTHORITY @ BIRAMPUR VS DILLIP KUMAR PATI	DWARIKA PRASAD MOHANTY VS	// ()

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114	CMP/0000687/2023	THE EXECUTIVE ENGINEER (ELECTRICAL), TPNODS VS GOLAPILATA NAIK	KESHU KANDRA DASH VS	// 0
115	CMP/0000688/2023	SUCHETA KHUNTIA @ ROUTRAY VS UPENDRA NATH SWAIN	ABINASH ROUTRAY VS	// 0
116	CMP/0000689/2023	MAYANK KUMARI DEO VS SARIKA DEVI	LINGARAJ SARANGI VS	// 0
117	CMP/0000690/2023	B.M, ODISHA GRAMYA BANK, BIDANASI BRANCH VS SADASIV RAMANUJ DASH	SANTOSH KUMAR NANDA VS	// 0
118	CMP/0000691/2023	GHANASHYAM BILLIA @ BIRLIA VS RITA BIBHAR	SATYA PRAKASH MAHAPATRA VS	// 0
119	CONTC/0003924/2023	M/S. GREEN SQUARE INFRATECH PVT. LTD. VS K. SUDARSHAN CHAKRAVARTHY, IAS	RABI NARAYAN BEHERA VS	// 0
120	CONTC/0003925/2023	ASWINI KUMAR MOHANTY VS SUSHIL KUMAR LOHANI, I.A.S.	P.K.RATH VS	// 0
121	CONTC/0003926/2023	DIBAKAR PRASAD HARICHANDAN VS G. MATHIVATHANAN, IAS	RABI NARAYAN BEHERA VS	// 0
122	CONTC/0003927/2023	SANJAY KESHARI MOHAPATRA VS SMRUTI PRAGYAN PRIYADARSHINI,TAHASILDAR, NIMAPARA	ADV VS	// 0
123	CONTC/0003928/2023	JIBARDHAN MENDALI VS NEPAL CHNADRA MUNDA, TAHASILDAR, BHEDEN, BARGARH	ADV VS	// 0
124	CONTC/0003929/2023	JIBARDHAN MENDALI VS MONISHA BANERJEE, COLLECTOR BARGARH	ADV VS	// 0
125	CONTC/0003930/2023	NILAMBAR PRADHAN	ADV.	//

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		VS	VS	0
126	CONTC/0003931/2023	NEPAL CHANDRA MUNDA, TAHASILDAR, BHEDEN, BARGARH		//
		NARESH CHANDRA MOHANTY	ADV.	//
		VS	VS	0
127	CONTC/0003932/2023	OM PRAKASH SINGH, C.M.D MCI, JAGRUTI VIHAR, BURLA		//
		DIKHIL MURMU	ADV.	//
		VS	VS	0
128	CONTC/0003933/2023	DR. SITARAM MOHAPATRA, SUPERINTENDENT, SAHEED LAXAMAN NAYAK MEDICAL COLLEGE AND HOSPITAL, KORAPUT		//
		EX-CFN JAGADISH CHANDRA MOHANTY@ MOHAPATRA	MEMORANJAN PADHI	//
		VS	VS	0
129	CONTC/0003934/2023	GIRIDHAR ARAMANE, SECY., MINISTRY OF DEFENCE, SOUTH BLOCK, NEW DELHI		//
		NILAMBAR PANDA	ADV.	//
		VS	VS	0
130	CONTC/0003935/2023	ASWASTHY S., IAS		//
		SATYABADI SAMAL	ADV.	//
		VS	VS	0
131	CONTC/0003936/2023	SIDDHARTHA DAS, IAS		//
		MAHESH KUMAR NAYAK	ADV.	//
		VS	VS	0
132	CONTC/0003937/2023	NRUSINGH CHARAN NAYAK, C.D.A.O., PHULBANI		//
		RAJENDRA MISHRA	ADV.	//
		VS	VS	0
133	CONTC/0003938/2023	SANJEEV KUMAR CHADHA, IFS		//
		DR.GAURAV DASH	M/S. SUVALAXMI DEVI	//
		VS	VS	0
134	CONTC/0003939/2023	SHALINI PANDIT, I.A.S.		//
		PRITIBALA SINGH	ADV.	//
		VS	VS	0
135	CONTC/0003940/2023	ASWATHY S., I.A.S.		//
		AJAYA KUMAR DAS	ADV.	//
		VS	VS	0
136	CONTC/0003941/2023	GAYATRI DEVI, OAS		//
		ANANTA PRASAD DHAL	ADV.	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
137	CONTC/0003942/2023	SANJAY KUMAR SINGH, IAS GITA BANARJEE VS	ADV. VS	// // 0
138	CONTC/0003943/2023	JAYANT JAYSINGH, OAS SANTOSH BEHERA VS	ADV. VS	// // 0
139	CONTC/0003944/2023	SAMARTHA VERMA, IAS SANTILATA BARIK VS	ADV. VS	// // 0
140	CONTC/0003945/2023	NARAHARI SETHI, DIRECTOR OF HIGHER EDUCATION, BBSR PADMA CHARAN JENA VS	ADV. VS	// // 0
141	CONTC/0003946/2023	G. MATHIVATHANAN, IAS SURYA MOHAN DAS VS	ADV. VS	// // 0
142	CONTC/0003947/2023	G. MATHIVATHANAN, IAS RAJ NARAYAN SAHU VS	ADV. VS	// // 0
143	CONTC/0003948/2023	PRAHALAD SAHAI MEENA, IPS SIBANARAYAN MISHRA VS	SANGRAM JENA VS	// // 0
144	CONTC/0003949/2023	ARAVIND AGRAWAL, IAS NAMITA DAS VS	BIBEKANANDA UDGATA VS	// // 0
145	CONTC/0003950/2023	V.V YADAV, IAS SANJUKTA BEHERA VS	ADV VS	// // 0
146	CONTC/0003951/2023	VIR VIKRAM YADAV, I.A.S. TAPAN KUMAR BEHERA VS	ADV VS	// // 0
147	CONTC/0003952/2023	VIR VIKRAM YADAV, I.A.S. TAPAN KUMAR BEHERA VS	ADV VS	// // 0
		VIR VIKRAM YADAV, I.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0003953/2023	SANTANU KUMAR BEHERA VS VIR VIKRAM YADAV, I.A.S.	ADV VS	// 0 //
149	CONTC/0003954/2023	SUDHIR KUMAR BEHERA VS VIR VIKRAM YADAV, I.A.S.	ADV VS	// 0 //
150	CONTC/0003955/2023	BAILADU CHOWDHURY VS S.ASWATHY, COMMNR., CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
151	CONTC/0003956/2023	BHUBANANANDA BISWAL VS S.ASWATHY, COMMNR., CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
152	CONTC/0003957/2023	AUJALYA KUMAR ACHARYA VS S.ASWATHY, COMMNR., CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
153	CONTC/0003958/2023	SUDHIR KUMAR NAYAK VS S.ASWATHY, COMMNR., CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
154	CONTC/0003959/2023	SANTILATA MOHANTY VS S.ASWATHY, COMMNR., CUM SECY., S AND ME DEPT.	JYOTIRMAY GUPTA VS	// 0 //
155	CONTC/0003960/2023	M/S.NIRAJ-UMSL JV VS SAMBIT PATRNAIK, G.M, MAHANADI COAL FIELD, SAMBALPUR	SIDHANT DWIBEDI VS	// 0 //
156	CONTC/0003961/2023	BHABESH PATRNAIK VS VIRENDRA SINGH, CGM (TECH) AND REGIONAL OFFICE, ODISHA, NHAI LTD., BBSR	ADV VS	// 0 //
157	CONTC/0003962/2023	BRAJENDRA KUMAR PANDA VS BISHNUPADA SETHI, SECRETARY DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
158	CONTC/0003963/2023	KAILASH CHANDRA NAYAK VS SUSANTA DASH, I.A.S	DAYANANDA MOHAPATRA VS	// 0 //
159	CONTC/0003964/2023	GITARANI SAHU	SANDHYARANI PANI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	CONTC/0003965/2023	BISHNUPADA SETHI,SECRETARY DEPTT. OF HIGHER EDUCATION DR. CHAKRAPANI PATNAIK	SANDHYARANI PANI	//
		VS	VS	0
161	CONTC/0003966/2023	BISHNUPADA SETHI,SECRETARY DEPTT. OF HIGHER EDUCATION SUDARSHAN BAHALIA	NIRMAL RANJAN ROUSTRAY	//
		VS	VS	0
162	CONTC/0003967/2023	PRADIP KUMAR SAMAL, ENGINEER IN CHIEF, RURAL WORKS, BBSR GOURANGA CHARAN ROUT	ADV.	//
		VS	VS	0
163	CONTC/0003968/2023	G. MATHI VATHANAN, PRINCIPAL SECY., H AND U.D. DEPT., BBSR TOSMITA PRADHAN	ADV.	//
		VS	VS	0
164	CONTC/0003969/2023	ASWATHY S, IAS JAYADEV CHOUDHURY	ADV.	//
		VS	VS	0
165	CONTC/0003970/2023	G. MATHIVATHANAN, I.A.S. RAMA CHANDRA SAHU	ADV.	//
		VS	VS	0
166	CONTC/0003971/2023	SATYABRATA SAHU, IAS DULEI NAG @ NAIK	ADV.	//
		VS	VS	0
167	CONTC/0003972/2023	SATYABRATA SAHU, IAS MURALIDHAR PRUSTY	ADV	//
		VS	VS	0
168	CONTC/0003973/2023	BASANT KUMAR PATRA.G.M, ODISHA GRAMYA BANK DURGA PRASAD DAS	ADV	//
		VS	VS	0
169	CONTC/0003974/2023	DR.ARABINDA KUMAR PADHEE, I.A.S. SHYAM SUNDAR SINGH	ADV	//
		VS	VS	0
170	CONTC/0003975/2023	SATYABRATA SAHU, I.A.S. MEENA MOHARANA	ADV	//
		VS	VS	0

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171	CONTC/0003976/2023	ARVIND AGARWAL, I.A.S PRAVAT KUMAR ROUT VS DR.ARVIND PADHY, I.A.S	PRASANTA KUMAR MOHANTY VS	// // ()
172	CONTC/0003977/2023	RAMA CHANDRA NAIK VS ASWATHY S., I.A.S.	ROHIT RANJAN RAY VS	// // ()
173	CRLA/0000649/2023	SHIBA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL TOWN /293 /2007 () //
174	CRLA/0000650/2023	BABULA MAHARANA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	LAXMIPUR /46 /2023 () //
175	CRLA/0000651/2023	DAMODAR DAS VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	KORAPUT VIGILANCE /14 /2009 () //
176	CRLA/0000652/2023	SUBASH CHANDRA BEHERA @ GHUTU VS STATE OF ODISHA	S.S.RAY (2) VS	KISHORENAGAR (ANUGUL) /217 /2022 () //
177	CRLA/0000653/2023	RABI GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	GUNUPUR /170 /2019 () //
178	CRLA/0000654/2023	BIJE@BIJAYA SABAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAWAPARA /11 /2022 () //
179	CRLA/0000655/2023	LOKESH SABAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAWAPARA /11 /2022 () //
180	CRLA/0000656/2023	AJAYA PUJHARI @ AJAYA SING @ PUJHARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THUAMUL RAMPUR /139 /2022 () //
181	CRLA/0000657/2023	KHAGAPATI NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /6 /2012 () //



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182	CRLA/0000658/2023	BANAMALI ROUT VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	NAWAPARA /11 /2022 () //
183	CRLA/0000659/2023	SARATHI PATRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /99 /2017 () //
184	CRLA/0000660/2023	BAIDYANATH @ BAIDU BHATRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NABARANGAPUR TOWN /177 /2021 () //
185	CRLA/0000661/2023	RAJESH SAHU VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	BANGRIPOSI /88 /2023 () //
186	CRLA/0000662/2023	NANDU @ JITENDRA PADIRIA VS STATE OF ODISHA	UDIT RANJAN JENA VS	NILGIRI /300 /2021 () //
187	CRLA/0000663/2023	PRAHALLAD GOUDA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	JEYPORE SADAR /249 /2022 () //
188	CRLLP/0000037/2023	STATE OF ODISHA VS SADASHIVA JENA	SANGRAM DAS, S.C.(VIGILANCE) VS	BALASORE VIGILANCE /2 /2007 () //
189	CRLLP/0000038/2023	STATE OF ODISHA VS NAKULA CHANDRA KUMBHAR	SANGRAM DAS, S.C.(VIGILANCE) VS	SAMBALPUR VIGILANCE /31 /2016 () //
190	CRLMA/0000200/2023	SANDHYA DAS VS MAHUA RAY	ADV. VS	MAHILA P.S.(BBSR) /29 /2021 () //
191	CRLMA/0000201/2023	RAJEEV PATRA VS STATE OF ODISHA	ADV. VS	/ /0 () //
192	CRLMA/0000202/2023	RAJEEV PATRA VS STATE OF ODISHA	ADV. VS	/ /0 () //
193	CRLMA/0000203/2023	RAJEEV PATRA	ADV.	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMA/0000204/2023	STATE OF ODISHA DHANU HANSADAH	ADV.	// / /0
		VS	VS	()
195	CRLMA/0000205/2023	STATE OF ODISHA RAJESH KUMAR AGARWALA	ADV.	// / /0
		VS	VS	()
196	CRLMC/0002679/2023	STATE OF ODISHA(VIG.) BAPU@DILESWAR ROUT	PRIYA RANJAN SINGH	// MOTANGA /220 /2014
		VS	VS	DISTRICT & SESSIONS JUDGE,DHENKANAL(Dhenkanal)
197	CRLMC/0002680/2023	STATE OF ODISHA SUMITRA RANI DASH	RANJAN KUMAR BEHERA	CT/0000078/2023
		VS	VS	BADAMBADI /204 /2022
198	CRLMC/0002681/2023	STATE OF ODISHA MANAS KUMAR SAHOO@MANAS SAHU	JAYANTA KUMAR KHANDAYATRAY	J.M.F.C.,SORO(Baleshwar)
		VS	VS	ICC/0000115/2022
199	CRLMC/0002682/2023	STATE OF ODISHA PRANAMITA BASTIA	TUSAR KUMAR MISHRA	CHANDAPUR /83 /2018
		VS	VS	J.M.F.C.,RANPUR(Nayagarh )
200	CRLMC/0002683/2023	STATE OF ODISHA SHYAMASUNDAR SWAIN	TRILOCHAN BARIK	GR/0000207/2018
		VS	VS	/ /0
201	CRLMC/0002684/2023	STATE OF ODISHA DURGA CHARAN DAS	DURGA PRASAD DHAL	JUDGE FAMILY COURT,CUTTACK(Cuttack)
		VS	VS	Crp/0000027/2017
202	CRLMC/0002685/2023	STATE OF ODISHA(VIG.) SATYAJIT DAS	MALAYA RANJAN BEHERA	RAYAGADA /56 /2022
		VS	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati )
203	CRLMC/0002686/2023	STATE OF ODISHA ABDUL RASID KHAN	NRUSINGH CH. ROUT	Spl/0000075/2022
		VS	VS	BHUBANESWAR VIGILANCE /23 /2006
204	CRLMC/0002687/2023	STATE OF ODISHA PRANA KRUSHNA RANA	NIRANJAN LENKA	// INFOCITY PS /91 /2022
		VS	VS	()
				//
				JALESWAR /310 /2022
				()
				//
				BARIPADA TOWN /425 /2021
				()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0002688/2023	STATE OF ODISHA BABRU BAHAN NAYAK VS PRIYANKA SAHOO @ NAYAK	AMULYA RATNA PANDA VS	// / /0 ()
206	CRLMC/0002689/2023	AMITABH PATEL VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	HEMGIR /256 /2021 () //
207	CRLMC/0002690/2023	KRISHNA CHANDRA BARADA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	SHERAGADA /10 /2019 () //
208	CRLMC/0002691/2023	BHUNESWAR PRASAD VERMA VS ENFORCEMENT DIRECTORATE, BBSR SUB ZONAL OFFICE, BBSR	HEMANTA KUMAR MUND VS	/ /0 () //
209	CRLMC/0002692/2023	AMULYA PATRA VS STATE OF ODISHA	LALITENDU BHUYAN VS	KEONJHAR TOWN /116 /2019 () //
210	CRLMC/0002693/2023	PRAKASH KHILO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /3 /2022 () //
211	CRLMC/0002694/2023	AMULYA PATRA VS STATE OF ODISHA	LALITENDU BHUYAN VS	TURUMUNGA /99 /2019 () //
212	CRLMC/0002695/2023	CHANDRA SEKHAR MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	/ /0 () //
213	CRLMC/0002696/2023	SK. ABDUL AZIM VS STATE OF ODISHA	ANIRUDHA DAS VS	TIGIRIA /38 /2023 () //
214	CRLMC/0002697/2023	MALAY KUMAR NAIK @ MALAY NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DASPALLA /49 /2017 () //
215	CRLMC/0002698/2023	SK. JAHUR MOHAMMAD VS STATE OF ODISHA	SK. ZAFARULLA VS	PURUNABAZAR /199 /2016 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0002699/2023	ANANTA PUTEL VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR)/177 /2020 () //
217	CRLMC/0002700/2023	SANJAY KUMAR OJHA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	/ /0 () //
218	CRLMC/0002701/2023	KISHORE KUMAR HATI VS STATE OF ODISHA	MANOJ BIHARI DAS VS	/ /0 () //
219	CRLMC/0002702/2023	BISWA PRAKASH SHARMA VS STATE OF ODISHA	LAXMAN PRADHAN VS	/ /0 () //
220	CRLMC/0002703/2023	BISWA PRAKASH SHARMA VS STATE OF ODISHA	LAXMAN PRADHAN VS	/ /0 () //
221	CRLMC/0002704/2023	MAHENDRA DAS VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MADHUPATNA /4 /2023 () //
222	CRLMC/0002705/2023	BISWA RANJAN PATRO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /21 /2021 () //
223	CRLMC/0002706/2023	BABUL @ RAKESH SETHI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BALIPATNA /183 /2022 () //
224	CRLMC/0002707/2023	UDAYA KUMAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	/ /0 () //
225	CRLMC/0002708/2023	JAGANNATH @ PRADEEP KUMAR DIXIT VS STATE OF ODISHA	RAMDAS ACHARY VS	KHURDA SADAR /144 /2023 () //
226	CRLMC/0002709/2023	AJIT KUMAR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /137 /2020 () //
227	CRLMC/0002710/2023	BIBEK KUMAR SAHU	PRAFULLA KUMAR RATH	BHEDEN /1 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	CRLMC/0002711/2023	STATE OF ODISHA BHASKAR SAHOO @ SAHU	SIVA SANKAR CHAINI	// BANIGOCHA /9 /2017
		VS	VS	()
229	CRLMC/0002712/2023	STATE OF ODISHA AMIT KUMAR NATH	SIVA SANKAR CHAINI	// BARIPADA TOWN /1019 /2021
		VS	VS	()
230	CRLMC/0002713/2023	STATE OF ODISHA RASHMI RANJAN PANDA @ ALOK	BHABANI SHANKAR RAYAGURU	// GOSANINUAGAM /159 /2020
		VS	VS	()
231	CRLMC/0002714/2023	STATE OF ODISHA ANTARJYAMI JENA	BISHNU PRASAD PRADHAN	// BHUBANESWAR VIGILANCE /50 /2002
		VS	VS	()
232	CRLMC/0002715/2023	STATE OF ODISHA(VIG.) ASHOK KUMAR MOHANTY	RAMESH CHANDRA NAYAK	// CHAULIAGANJA /85 /2020
		VS	VS	()
233	CRLMC/0002716/2023	STATE OF ODISHA SITAKANTA NAYAK	UDIT RANJAN JENA	// NAIKANI-DIHI /25 /2020
		VS	VS	()
234	CRLMP/0001183/2023	STATE OF ODISHA HATAKISHORA BEHERA	BIJAYA KUMAR NAYAK (3)	// / /0
		VS	VS	()
235	CRLMP/0001184/2023	THR DIRECTOR GENERAL OF POLICE, CUTTACK SUBASH CHANDRA BEHERA	ARJUNA CHARANA BEHERA	// / /0
		VS	VS	()
236	CRLMP/0001185/2023	STATE OF ODISHA BISWANATH MISHRA	NIROD KUMAR SAHU	// / /0
		VS	VS	()
237	CRLMP/0001186/2023	STATE OF ODISHA ASESH KUMAR SAHOO	AJAYA KUMAR JENA	// / /0
		VS	VS	()
238	CRLMP/0001187/2023	STATE OF ODISHA KRISHNA SWAIN	BISHNU BRATA SINGH	// / /0
		VS	VS	()

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239	CRLMP/0001188/2023	STATE OF ODISHA KAJAL JENA VS	BISHNU BRATA SINGH VS	// /0 ()
240	CRLMP/0001189/2023	STATE OF ODISHA LATIKA SETHI VS	AMIYA RANJAN SWAIN VS	// /0 ()
241	CRLMP/0001190/2023	STATE OF ODISHA SUJIT MOHANTY VS	BYOMAKESH TRIPATHY VS	// /0 ()
242	CRLMP/0001191/2023	STATE OF ODISHA ANJALI JYOTISHI VS	BYOMAKESH TRIPATHY VS	// /0 ()
243	CRLMP/0001192/2023	STATE OF ODISHA SOMANATH SETHI VS	SIDHARTH PRASAD DAS VS	// /0 ()
244	CRLMP/0001193/2023	STATE OF ODISHA SASMITA MISHRA @ MOHAPATRA VS	HIMANSU SEKHAR SAHU VS	// /0 ()
245	CRLMP/0001194/2023	STATE OF ODISHA NIHARI PRAVA SWAIN VS	BYOMAKESH TRIPATHY VS	// /0 ()
246	CRLMP/0001195/2023	STATE OF ODISHA TAPAS RANJAN SETHY VS	BYOMAKESH TRIPATHY VS	// /0 ()
247	CRLMP/0001196/2023	STATE OF ODISHA RESHMA BIBI VS	AMIYA RANJAN SWAIN VS	// /0 ()
248	CRLMP/0001197/2023	STATE OF ODISHA PURNA CH. JENA VS	SAROJ KUMAR PADHI VS	// /0 ()
249	CRLMP/0001198/2023	STATE OF ODISHA GIRIJA SHANKAR PARHI VS STATE OF ODISHA	SAGARIKA SAHOO VS	// /0 () //

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250	CRLMP/0001199/2023	NIRUPAMA SWAIN VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// () //
251	CRLMP/0001200/2023	BISWAJEET LENKA VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// () //
252	CRLMP/0001201/2023	SOMNATH BHARASAGAR VS STATE OF ODISHA	PRANAB KUMAR DAS VS	// () //
253	CRLMP/0001202/2023	SUNIL KUMAR RATH VS CHIEF SECRETARY GOVT. OF ODISHA		// () //
254	CRLMP/0001203/2023	RAMESH KUMAR GOCHHI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// () //
255	CRLMP/0001204/2023	MANAGOBINDA JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// () //
256	CRLMP/0001205/2023	BAKERI MAJHI VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	MUDANPUR RAMPUR /241 /2022 () //
257	CRLREV/0000317/2023	AMITA PATRA @ JENA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// () //
258	CRLREV/0000318/2023	HEMA LAKSHMAN VS REPUBLIC OF INDIA	SUPRIYO RANJAN MAHAPATRA VS	// () //
259	CRLREV/0000319/2023	KRUPA SINDHU MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /52 /2021 () //
260	CRLREV/0000320/2023	M/S. SINHOTIA METALS AND MINERALS PVT. LTD., <del>WASEBENOXL</del> VS M/S. QUARTZ INFRA AND ENGINEERING PVT. LTD. HYDERABAD		// () //
261	CRLREV/0000321/2023	BADIA MATIA	DIGAMBAR SETHI	PATNA /71 /2012

# ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
262	CRLREV/0000322/2023	ISTAK ALI KHAN	ANADI CHARAN NAYAK	//0
		VS	VS	()
		STATE OF ODISHA		//
263	CRLREV/0000323/2023	HRUSIKESH ROUT @ PAGELI	DEEPAK KUMAR SAHOO	CHOUDWAR /158 /2009
		VS	VS	()
		STATE OF ODISHA		//
264	CRLREV/0000324/2023	DAKTAR KUMBHAR	SUSHANTA KUMAR JOSHI	MURIBAHAL /15 /2017
		VS	VS	()
		STATE OF ODISHA		//
265	CRLREV/0000325/2023	KUMUDA CHANDRA BEHERA	UDIT RANJAN JENA	//0
		VS	VS	()
		STATE OF ODISHA		//
266	FAO/0000253/2023	SHANKAR BHUYA	SATYABAN SAHOO	//
		VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha )
		UNION OF INDIA		Oa/0000027/2022
267	FAO/0000254/2023	BALAMANI NAIK	SATYABAN SAHOO	//
		VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha )
		UNION OF INDIA		Oa/0000120/2019
268	FAO/0000255/2023	LALITA SUHULA	PRADEEP KUMAR MISHRA	//
		VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha )
		UNION OF INDIA		Oa/0000029/2022
269	FAO/0000256/2023	PUSHPA MONDAL @ PUSHPA MANDAL	SATYABAN SAHOO	//
		VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha )
		UNION OF INDIA		Oa/0000039/2020
270	FAO/0000257/2023	MANAGING COMMITTEE OF SANGRAMI RABISINGH	KUNASCHOMAN SAHOO	//
		VS	VS	STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha )
		STATE OF ODISHA		Gia/0002117/2017
271	FAO/0000258/2023	ROHIT SETHI	SHIB SHANKAR MOHANTY	//
		VS	VS	()
		UNION OF INDIA		//
272	FAO/0000259/2023	LEGAL MANAGER (CLAIMS), M/S. SHRIRAM G.I. CO.	P.DUTTA	//
		VS	VS	()



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	FAO/0000260/2023	LAKSHMI PRIYA JHURJHAR SINGH MANAGER LEGAL (CLAIMS), M/S. HDFC ERGO GENERAL INSURANCE CO.LTD. VS	VS	// // 0
274	FAO/0000261/2023	ANANDA PRAKASH SINGH THE REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD. VS	VS	// // 0
275	FAO/0000262/2023	BISHNU CHARAN SAHOO THE REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD. VS	VS	// // 0
276	FAO/0000263/2023	BABULI SAMAL D.M., ORIENTAL INSURANCE CO. LTD., BBSR VS	G.P DUTTA VS	// // 0
277	FAO/0000264/2023	MUNI JENA REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD. VS	VS	// // 0
278	FAO/0000265/2023	RANJAN SAMAL THE HANDAL MANAGER, M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., BBSR VS	VS	// // 0
279	FAO/0000266/2023	KAILASH CHANDRA NAYAK LEGAL MANAGER (CLAIMS), M/S. SHRIRAM GENERAL INSURANCE CO.LTD. VS	VS	// // 0
280	FAO/0000267/2023	RAJESH NAYAK THE MANAGER LEGAL, M/S.SBI GENETAL INSURANCE CO.LTD. VS	VS	// // 0
281	FAO/0000268/2023	RAHEMAT KHAN REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD. VS	VS	// // 0
282	GUAP/0000008/2023	ARUN SAMAL DEBENDRANATH JENA VS	ARABINDA TRIPATHY VS	// // 0
283	ITA/0000065/2023	LAXMI JENA PRINCIPAL COMMISSIONER OF INCOME TAX VS	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	// // 0
		KALINGA MINING CORPORATION PVT. LTD.		//

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284	LAA/000020/2023	CHAMPESWAR PARABHOI VS THE SPL. L.A.O., LOWER INDRA IRRIGATION PROJECT, KHARIAR	MOHENDRA KUMAR MOHAPATRO VS	// CIVIL JUDGE (SD),NAWAPARA(Nuapada ) LAR/0000031/2019
285	MACA/0000572/2023	KANCHAN SAHOO VS RATNA MANJARI DAKUA	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000302/2017
286	MACA/0000573/2023	SURENDRA PATRA VS KALANDI CHARAN NAYAK	PRADEEP KUMAR MISHRA VS	// I MACT,BALASORE(Baleshwar) Mac/0000312/2020
287	MACA/0000574/2023	BIBASINI PATI VS GAYADHAR PRADHAN	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000140/2017
288	MACA/0000575/2023	SR. DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD. VS RUHI KHAN	SURENDR K. SATPATHY VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000986/2018
289	MACA/0000576/2023	THE DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD. VS BINDHYABEN SAHOO	SUBRAT SATPATHY VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000138/2018
290	MACA/0000577/2023	SOMYA KISHORE MISHRA VS BRAMHOTRI MOHANTY	AKSHAYA KUMAR SAHOO VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000048/2018
291	MACA/0000578/2023	THE LEGAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS BINA@BINAPANI KHAMARI	PRAMOD KUMAR TRIPATHY VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000213/2017
292	MACA/0000579/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS GULURI MOHARANA	PRAMOD KUMAR TRIPATHY VS	// 1st MACT, DHENKANAL(Dhenkanal) Mac/0000272/2017
293	MACA/0000580/2023	REVTI PATEL VS M/S. JAGADAMBA STEEL AND POWERTECH LTD.	BIRANCHI NARAYAN RATH VS	// ADJ-CUM-3RD M.A.C.T., JHARSUGUDA(Jharsuguda ) Mac/0000073/2018
294	MACA/0000581/2023	NATIONAL INSURANCE CO. LTD. VS GAJENDRA NATH	MAHITOSH SINHA VS	// () //
295	MACA/0000582/2023	MAGMA HDI GENERAL INSURANCE CO.LTD.	G.P DUTTA	//

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		VS	VS	A.D.J.,SONEPUR(Sonepur )
296	MACA/0000583/2023	SASHI PADHAN NATIONAL INSURANCE CO. LTD.	SABITA RANJAN PATTNAIK	Mac/0000016/2017
		VS	VS	//
297	MACA/0000584/2023	GOUTAM OJHA B.M. ORIENTAL INSURANCE CO.LTD.	G.P.DUTTA	//
		VS	VS	//
298	MACA/0000585/2023	AMUNSEN TIRKEY HDFC ERGO,GENERAL INSURANCE CO.LTD.	G.P.DUTTA	//
		VS	VS	//
299	MACA/0000586/2023	KARMI HEMBRAM DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD.	DAYASANKAR MISHRA	//
		VS	VS	//
300	MACA/0000587/2023	SOHAN DHAL M/S. SRI RAM GENERAL INSURANCE CO.LTD.	G.P.DUTTA	//
		VS	VS	//
301	MACA/0000588/2023	GUNANIDHI PARIDA D.M., ORIENTAL INSURANCE CO. L.T.D	SOMNATH ROY	//
		VS	VS	//
302	MACA/0000589/2023	SUJATA BISWAL DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO.LTD.	DAYASANKAR MISHRA	//
		VS	VS	//
303	MACA/0000590/2023	PRADOSH KUMAR RATH MAMALIN PATRA	BIRANCHI NARAYAN RATH	//
		VS	VS	//
304	MACA/0000591/2023	ANIL KUMAR MALLICK ASSISTANT MANAGER, LEGAL,M/S. CHOLA MS GENERAL INSURANCE CO.LTD.	BRADINDRA	//
		VS	VS	//
305	MACA/0000592/2023	MONALISA KAR KAILASH JUJAR SINGH	BINAYAK PRASHAD MOHANTY	//
		VS	VS	//
306	MACA/0000593/2023	L.A. DABALVAR KANHU CHARANA BHOI	BINAYAK PRASHAD MOHANTY	//
		VS	VS	//

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307	MACA/0000594/2023	VEENA MISHRA JOGINATH SAHU VS	BINAYAK PRASHAD MOHANTY VS	// // 0
308	MACA/0000595/2023	B.K. NANDA B.M, ORIENTAL INSURANCE CO.LTD. VS	G.P.DUTTA VS	// // 0
309	MACA/0000596/2023	LAJAR MINZ CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD. VS	G.P.DUTTA VS	// // 0
310	MACA/0000597/2023	SURESH KUJUR BIRENDRA BHOI VS	BIRANCHI NARAYAN RATH VS	// // 0
311	MACA/0000598/2023	M/S. RAO INFRATECH CO. M/S ICICI LOMBARD GENERAL INSURANCE CO. L.T.D. VS	G.P.DUTTA VS	// // 0
312	MACA/0000599/2023	KANAKA SAHU CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD. VS	G.P.DUTTA VS	// // 0
313	MACA/0000600/2023	GABRIEL KANDULNA NATIONAL INSURANCE CO.LTD. VS	G.P.DUTTA VS	// // 0
314	MACA/0000601/2023	MANJUBALA SWAIN LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO.LTD. VS	G.P.DUTTA VS	// // 0
315	MACA/0000602/2023	BULARANI SING D.M, MAGMA HDI GENERAL INSURANCE CO.LTD. VS	G.P.DUTTA VS	// // 0
316	MACA/0000603/2023	SWAPNA RANI PATRA MANAGER LEGAL, M/S. TATA AIG G.I.CO. LTD. VS	G.P DUTTA VS	// // 0
317	MACA/0000604/2023	RANJITA SAHOO D.M, MAGMA HDI GENERAL INSURANCE CO.LTD. VS	G.P.DUTTA VS	// // 0
		SWAPNA RANI PATRO		//

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318	MACA/0000605/2023	D.M, M/S. MAGMA HDI GENERAL INSURANCE CO.LTD. VS TANMAYA KUMAR PRADHAN	G.P.DUTTA VS	// ()
319	MACA/0000606/2023	DIVL. MANAGER, MAGMA HDI G.I.CO. LTD. VS SAI MADHAB PATRO	G.P DUTTA VS	// ()
320	MACA/0000607/2023	NATIONAL INSURANCE CO. VS MAHESWAR HATI	G.P DUTTA VS	// ()
321	MACA/0000608/2023	D.M, THE ORIENTAL INSURANCE CO.LTD. VS MAHADEEP JASHOBANTA MAHIMA	G.P.DUTTA VS	// ()
322	MACA/0000609/2023	D.M, ICICI LOMBARD GENERAL INSURANCE CO.LTD. VS SOBASINI MOHANTY	G.P.DUTTA VS	// ()
323	MACA/0000610/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS SARASWATI SAHOO	SANJEEV UDGATA VS	// ()
324	MACA/0000611/2023	M/S. TATA AIG GENERAL INSURANCE CO.LTD. VS RADHAMANI BEHERA	G.P.DUTTA VS	// ()
325	MACA/0000612/2023	THE MANAGER, IFFCO TOKIO G.I.CO. LTD. VS AMARNATH PRADHAN	G.P DUTTA VS	// ()
326	MACA/0000613/2023	MANAGER, LEGAL CLAIM DEPT., MAGMA HDI GENERAL INSURANCE CO.LTD. VS SOMANATH PATAKHANDAL	RAJENDRA KUMAR VS	// ()
327	MATA/0000188/2023	SAILA GADANAYAK VS BANITA GADANAYAK	BASUDEV PUJARI VS	// JUDGE, FAMILY COURT, DHENKANAL(Dhenkanal) CP/0000012/2021
328	MATA/0000189/2023	GEETANJALI MOHANTY @ GEETANJALI PATTANAIK VS ASHISH RANJAN MOHANTY	ABHINAV KROUGAT DAS VS	// JUDGE FAMILY COURT,BALASORE(Baleshwar) CP/0000332/2020
329	MATA/0000190/2023	BHAGYASHREE MOHANTA	HRUDANANDA TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	JUDGE FAMILY COURT, BARIPADA(Mayurbhanj)
330	MATA/0000191/2023	PRIYAKANTA MOHANTA ARUNIMA SENAPATI	BYOMOKESA SAHOO	CP/0000072/2021 //
		VS	VS	JUDGE FAMILY COURT,GANJAM(Ganjam)
331	MATA/0000192/2023	BANSIDHAR SENAPATI BODDU GANDHI	BUDHIRAM DAS	CP/0000194/2019 //
		VS	VS	JUDGE FAMILY COURT,GANJAM(Ganjam)
332	MATA/0000193/2023	BODDU RAVANAMMA THOTHADI@PILLA HEMA	BIDYALOK MOHAPATRA	Crp/0000260/2017 //
		VS	VS	JUDGE FAMILY COURT,RAYAGADA(Rayagada )
333	MATA/0000194/2023	THOTHADI AVINASH LAXMAN BEHERA	GOUTAM ROUTARY	CP/0000060/2022 //
		VS	VS	JUDGE FAMILY COURT,CUTTACK(Cuttack)
334	RPFAM/0000189/2023	RUNATI BEHERA CHANDRAMANI MALLICK	DWARIKA PRASAD MOHANTY	CP/0000788/2019 //
		VS	VS	JUDGE,FAMILY COURT,JAGATSINGPUR(Jagatsinghapur )
335	RPFAM/0000190/2023	HEMALATA MALLICK JIKHARIYA LIMA	SOUBHAGYA KUMAR DASH	Crp/0000070/2019 //
		VS	VS	FAMILY COURT AT PARALAKHEMUNDI(Gajapati )
336	RPFAM/0000191/2023	SANTIPRIYA LIMA SIMANCHAL SARANGI	BHARAT BHUSAN ROUTRAY	Crp/0000042/2022 //
		VS	VS	() //
337	RSA/0000234/2023	MASTER SAI APARN SARANGI RAGHUNATH PRASAD DAS	AKHYAYA KUMAR MISRA	// A.D.J.,BHUBANESWAR(Khordha )
		VS	VS	RFA/0000131/2018 //
338	RSA/0000235/2023	SULOCHANA DEI PREMANANDA LENKA	MAHESWAR MOHANTY	// A.D.J. SALIPUR(Cuttack)
		VS	VS	RFA/0000081/2007 //
339	RSA/0000236/2023	FAKIRA MOHAN LENKA NARAYAN PRASAD DAS	MANOJ KUMAR MOHANTY	// CIVIL JUDGE (SD), JALESWAR(Baleshwar)
		VS	VS	RFA/0000030/2011 //
340	RSA/0000237/2023	MUKHI SAHU PREMANANDA LENKA	MAHESWAR MOHANTY	// A.D.J. SALIPUR(Cuttack)
		VS	VS	

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341	RSA/0000238/2023	FAKIRA MOHAN LENKA MAMATA SAHOO VS BIRANCHI NARAYAN SAHOO	DWARIKA PRASAD MOHANTY VS	RFA/0000090/2007 // ADDL.SESIONS JUDGE,ATHAGARH(Cuttack)
342	RSA/0000239/2023	DINESH KUMAR PATHAK VS UNION BANK OF INDIA	PRASANTA KUMAR SATAPATHY VS	RFA/0000002/2019 // DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha )
343	RSA/0000240/2023	UNION BANK OF INDIA, BBSR VS DINESH KUMAR PATHAK	BHASKAR CHANDRA PANDA VS	RFA/0000655/2014 // DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha )
344	RSA/0000241/2023	PRADEEP KUMAR PRADHAN VS PRAMILA DAS	AVIJIT PATNAIK VS	RFA/0000655/2014 // DISTRICT AND SESSIONS JUDGE,DEOGARH(Debagarh )
345	RSA/0000242/2023	PRAMOD KUMAR BARIK VS STATE OF ODISHA	MALAYA KUMAR MISHRA VS	RFA/0000006/2018 // A.D.J.,KENDRAPARA(Kendrapara )
346	RSA/0000243/2023	ASIT DEY @ ASKIT KUMAR DEY VS SURAJEET DEY	BIBEKANANDA BHUYAN VS	RFA/0000007/2018 // ()
347	RSA/0000244/2023	KAMINI BARIK VS STATE OF OODISHA	BIBEKANANDA BHUYAN VS	// ()
348	RSA/0000245/2023	SURYAMANI MAJHI VS SAN GOBINDA MAJHI	BHABANI SANKAR DAS VS	// ()
349	RSA/0000246/2023	AKAPATI KALYANI PATRA VS NAGARMAL AGRAWAL	BIBEKANANDA BHUYAN VS	// ()
350	RSA/0000247/2023	SK.SAFIRUDDIN AHEMAD VS RASULAN BIBI	BIBEKANANDA BHUYAN VS	// ()
351	RSA/0000248/2023	SADANANDA PADHI VS BIGHNESWAR PADHI	SUNKURU SUDHAKAR RAO VS	// ()

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352	RSA/0000249/2023	BABULI @ ARABINDA SAHOO VS SANATAN SAHOO	HRUDANANDA MOHAPATRA VS	// 0 //
353	RSA/0000250/2023	BABULI @ ARABINDA SAHOO VS SANATAN SAHOO	HRUDANANDA MOHAPATRA VS	// 0 //
354	RSA/0000251/2023	BYASADEV JEW THAKUR BIJE, BHUBANESWARPUR VS SUDAM CHARAN GUIN	K. SHOMBI VS TUSAR KUMAR MISHRA	// 0 //
355	RVWPET/0000268/2023	CHANDRAMANI JENA VS DIVISIONAL MANAGER, ICICI LOMBARD G.I.CO.LTD.	TUSAR KUMAR MISHRA VS	// 0 //
356	RVWPET/0000269/2023	M/S.PRAJATANTRA PRACHAR SAMITI VS LAXMI NARAYAN DAS	TANMAY MISHRA VS	// 0 //
357	RVWPET/0000270/2023	RAMAKANTA ROUL VS J.C., SETTLEMENT AND CONSOLIDATION, BHUBANESWAR	ADV. VS	// 0 //
358	RVWPET/0000271/2023	MANORAMA KAPARDAR VS EE. NH DIVISION, DEOGARH	SANATAN DAS VS	// 0 //
359	RVWPET/0000272/2023	MUKTIKANTA MOHAPATRA VS STATE OF ODISHA	adv. VS	// 0 //
360	RVWPET/0000273/2023	STATE OF ODISHA VS BALARAM BARIK	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //
361	RVWPET/0000274/2023	STATE OF ODISHA VS SAPNESWAR PRADHAN	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //
362	RVWPET/0000275/2023	MAHILA SANSKRUTIKA SANGATHAN VS STATE OF ODISHA	ADV VS	// 0 //
363	TRP(C)/0000213/2023	RITA RANI SENAPATI	PRADEEP KUMAR DAS	//



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		VS	VS	()
364	TRP(C)/0000214/2023	BRAHMANANDA MISHRA JYOTIRMAYEE NAYAK	ASHOK KUMAR BEHERA	//
		VS	VS	()
365	TRPCRL/0000055/2023	KALPATARU BAL DHANESWAR SAHOO	PRASANTA KUMAR ROUSTRAY	//
		VS	VS	()
366	TRPCRL/0000056/2023	SUBHAKANTI SAHOO BALMIKI DALEI	SANJAY KUMAR PRADHAN	//
		VS	VS	()
367	TRPCRL/0000057/2023	STATE OF ODISHA RASMITA KUMARI RAULO	MANAS CHAND	//
		VS	VS	()
368	WA/0001339/2023	JITENDRA MUNI MAHANADI COALFIELDS LTD.	ADV.	//
		VS	VS	()
369	WA/0001340/2023	ANIL DAS MONALISHA DASH	RANJIT MOHANTY	//
		VS	VS	()
370	WA/0001341/2023	STATE OF ODISHA COMMNR-CUM-SECY, HOME DEPTT, ODISHA.	HARI KRUSHNA PANIGRAHI, A.S.C.	//
		VS	VS	()
371	WA/0001342/2023	BIPRA CHARAN MALLICK DR. JITENDRA K. PANDA	DAYANANDA MOHAPATRA	//
		VS	VS	()
372	WA/0001343/2023	STATE OF ODISHA SATYA NARAYAN MAHARANA	SILPI SIDHANTA MOHAPATRA	//
		VS	VS	()
373	WA/0001344/2023	ODISHA LEGISLATIVE ASSEMBLY, BBSR, KHORDHA B.S.E, BAJRAKABATI ROAD, CUTTACK	S.SRAO	//
		VS	VS	()
374	WA/0001345/2023	SARASWATI MOHANTY BOARD OF SECONDARY EDUCATION, CUTTACK	SUNKURU SUDHAKAR RAO	//
		VS	VS	()

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375	WP(C)/0019184/2023	DR.NALINI KANTA MISHRA SWETRAM BARIHA VS STATE OF ODISHA	DEBASHISHA HOTA VS	// // 0 //
376	WP(C)/0019185/2023	AKSHAYA DUDUKA VS STATE OF ODISHA	DEBASHISHA HOTA VS	// 0 //
377	WP(C)/0019186/2023	SUSIL KUMAR BAG VS STATE OF ODISHA	DEBASHISHA HOTA VS	// 0 //
378	WP(C)/0019187/2023	BIPLAB KUMAR BASA VS COLLECTOR, MAYURBHANJ	SARADA PRASAD DASH VS	// 0 //
379	WP(C)/0019188/2023	BISWAJIT BASA VS COLLECTOR, MAYURBHANJ	SARADA PRASAD DASH VS	// 0 //
380	WP(C)/0019189/2023	DR. ABHISEK UPADHAYAY VS UNION OF INDIA	VS	// 0 //
381	WP(C)/0019190/2023	ANUPAMA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
382	WP(C)/0019191/2023	ASWINI KUMAR MOHANTY VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// 0 //
383	WP(C)/0019192/2023	PRANABANDHU BISWAL VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
384	WP(C)/0019193/2023	NIBASINI CHINIRA VS THE ADDL. DIST.JUDGE CUM 1ST MACT, NAYAGARH	BIJAYA KUMAR NAYAK (3) VS	// 0 //
385	WP(C)/0019194/2023	HATAKISHORA BEHERA VS THE ADDL. DIST. JUDGE CUM 1ST MACT, NAYAGARH	BIJAYA KUMAR NAYAK (3) VS	// 0 //

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386	WP(C)/0019195/2023	BHARATI SAHU VS STATE OF ODISHA.	ASHOK KUMAR DAS VS	// 0 //
387	WP(C)/0019196/2023	KRUSNACHANDRA SATAPATHY VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
388	WP(C)/0019197/2023	KRUPASINDHU JENA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
389	WP(C)/0019198/2023	RAMAKRUSHNA PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
390	WP(C)/0019199/2023	SATYABHAMA NAIK VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
391	WP(C)/0019200/2023	BINOD BIHARI SETHI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
392	WP(C)/0019201/2023	HARIKRUSHNA NAHAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
393	WP(C)/0019202/2023	SUJATA KUMARI RAULA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
394	WP(C)/0019203/2023	SURYAKANTA DAS VS STATE OF ODISHA	T.PANIGRAHI VS	// 0 //
395	WP(C)/0019204/2023	ASHOK KUMAR PATRA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
396	WP(C)/0019205/2023	RAM HARI PANDA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
397	WP(C)/0019206/2023	DEBASISH PANDA	SATYABRATA MOHANTY (1)	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0019207/2023	BIDYADHAR BEHERA	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0019208/2023	PRADEEP KUMAR SUBUDHI	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0019209/2023	PREMALATA MOHANTY	SACHIDANANDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0019210/2023	DIBAKAR TRIPATHY	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0019211/2023	BABUNI BEHERA	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0019212/2023	SUSHANTA KUMAR PRADHAN	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0019213/2023	ASHOK KUMAR BAJUBONDHO	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0019214/2023	SANTOSH KUMAR SATAPATHY	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0019215/2023	LAXMAN BEHERA	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0019216/2023	CHANDRA SEKHAR GOUDA	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0019217/2023	DR. UPALI APARAJITA	SAMEER KUMAR DAS	//
		VS	VS	0

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409	WP(C)/0019218/2023	UTKAL UNIVERSITY, BBSR K.BHIMA RAO VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// // 0 //
410	WP(C)/0019219/2023	PRAMOD KUMAR DASH VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
411	WP(C)/0019220/2023	HARI KRUSHNA SAHU VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
412	WP(C)/0019221/2023	BISWANATH MOHANTA VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
413	WP(C)/0019222/2023	HRUDANANDA SATAPATHY VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
414	WP(C)/0019223/2023	DAMBARU BAHADUR KARKI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
415	WP(C)/0019224/2023	SIMADRI PANDA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
416	WP(C)/0019225/2023	SHASHANKA SHEKHAR DEY VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
417	WP(C)/0019226/2023	MHIR KUMAR PATRA VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
418	WP(C)/0019227/2023	SUSANTA PARIDA VS STATE OF ODISHA	SACHIDANANDA SAHOO VS	// 0 //
419	WP(C)/0019228/2023	SUSANTA KUMAR PANIGRAHI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //

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420	WP(C)/0019229/2023	TAPAN KUMAR MANDAL VS SUB COLLECTOR, (SADAR), CUTTACK	VS	// 0 //
421	WP(C)/0019230/2023	BIJAYA KUMAR MOHARANA VS EXECUTIVE ENGINEER ELECT., TPCODL, CUTTACK	BISWAJIT MOHANTY VS	// 0 //
422	WP(C)/0019231/2023	MINAKETAN MISHRA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
423	WP(C)/0019232/2023	D. KRISHNA REDDY VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
424	WP(C)/0019233/2023	GANGADHAR DAS VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
425	WP(C)/0019234/2023	SHIBA MALLICK VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //
426	WP(C)/0019235/2023	BASANTA KUMAR BEHERA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
427	WP(C)/0019236/2023	KAMAL LOCHAN BEHERA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
428	WP(C)/0019237/2023	SUSHRIMA KHUNTIA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
429	WP(C)/0019238/2023	MANORANJAN MOHANTY VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0 //
430	WP(C)/0019239/2023	GOPAL KRISHNA PANDA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
431	WP(C)/0019240/2023	MANORANJAN PATRA	KRISHNA CHANDRA SAHU	//

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		VS	VS	0
432	WP(C)/0019241/2023	STATE OF ODISHA DR.SANJIB KUMAR JENAMANI	SOMADARSAN MOHANTY	//
		VS	VS	0
433	WP(C)/0019242/2023	STATE OF ODISHA NIHAR RANJAN GUMANSINGH	KULADA NANDA DAS	//
		VS	VS	0
434	WP(C)/0019243/2023	THE PRINCIPAL SECY. TO GOVT., HOME DEPT., BBSR SUNITA SAHU	KRISHNA CHANDRA SAHU	//
		VS	VS	0
435	WP(C)/0019244/2023	STATE OF ODISHA GANESH NAYAK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
436	WP(C)/0019245/2023	STATE OF ODISHA M/S. ASHAB LOGISTICS, WB	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
437	WP(C)/0019246/2023	THE COLLECTOR AND DISTRICT MAGISTRATE, BALASORE SUKANTA KUMAR KANDI	DHANESWAR BEHERA	//
		VS	VS	0
438	WP(C)/0019247/2023	STATE OF ODISHA LUKESWARI KALO	KRISHNA CHANDRA SAHU	//
		VS	VS	0
439	WP(C)/0019248/2023	STATE OF ODISHA GYANARANJAN PATI	DHANESWAR BEHERA	//
		VS	VS	0
440	WP(C)/0019249/2023	STATE OF ODISHA SAROJ BANCHHOR	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
441	WP(C)/0019250/2023	STATE OF ODISHA SANTOSH KUMAR MISHRA	DHANESWAR BEHERA	//
		VS	VS	0
442	WP(C)/0019251/2023	STATE OF ODISHA SARAT CHANDRA ROUT	MAHESWAR MOHANTY	//
		VS	VS	0

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443	WP(C)/0019252/2023	COLLECTOR, JAIPUR NALINI KANTA MISHRA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// // 0 //
444	WP(C)/0019253/2023	SASHIKANTA BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
445	WP(C)/0019254/2023	ASHOK KUMAR PARIDA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
446	WP(C)/0019255/2023	BISHNU CHARAN HATI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
447	WP(C)/0019256/2023	ANADI CHARAN NAYAK VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
448	WP(C)/0019257/2023	JYOSTNA KUMARI PATTANAİK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
449	WP(C)/0019258/2023	BALARAM MAHAPATRA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
450	WP(C)/0019259/2023	PRATAP CHANDRA HATI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
451	WP(C)/0019260/2023	KRUSHNA CHANDRA PARIDA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
452	WP(C)/0019261/2023	SAROJINI SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
453	WP(C)/0019262/2023	NIRANJAN MALLICK VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //



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454	WP(C)/0019263/2023	NIRANJAN KUMAR NAYAK VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
455	WP(C)/0019264/2023	BASANTA KUMAR JENA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
456	WP(C)/0019265/2023	MAHENDRA PRASAD KABI VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
457	WP(C)/0019266/2023	LOKANATH RAJ VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
458	WP(C)/0019267/2023	NIRANJAN BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
459	WP(C)/0019268/2023	GANGADHAR SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
460	WP(C)/0019269/2023	ASWINI KUMAR SAHOO VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
461	WP(C)/0019270/2023	MARKANDA MAHANTA VS R.T.O., KEONJHAR	KHIROD CHANDRA MAJHI VS	// 0 //
462	WP(C)/0019271/2023	SHREE GANESH CONSTRUCTION, MAYURBHANJ VS R.T.O., BARIPADA	KHIROD CHANDRA MAJHI VS	// 0 //
463	WP(C)/0019272/2023	ABINASH CHOUDHURY VS R.T.O., KENDRAPARA	KHIROD CHANDRA MAJHI VS	// 0 //
464	WP(C)/0019273/2023	MRUTYUNJAYA PANDA VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
465	WP(C)/0019274/2023	GOLAP SAHU	DHIRENDRA KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0019275/2023	ARJUN BARIK	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0019276/2023	SURESH CHANDRA DAS @ DASH	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0019277/2023	SURENDRA KUMAR BEURA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0019278/2023	JITEN SAHU	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0019279/2023	AJAYA KUMAR SATAPATHY	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0019280/2023	TARENI PRASAD PRADHAN	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0019281/2023	LAXMIDHAR SAHU	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0019282/2023	KALPANA SENAPATI	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0019283/2023	SARAT KUMAR BEHERA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0019284/2023	MANOJ KUMAR SWAIN	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0019285/2023	SAMBHUNATH TRIPATHY	DHANESWAR BEHERA	//
		VS	VS	0

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477	WP(C)/0019286/2023	STATE OF ODISHA SWAPNARANI SAMANTRAY VS	PRANAB RANJAN CHHATOI VS	// // ()
478	WP(C)/0019287/2023	THE TAHASILDAR, BBSR SAMBHUNATH MAHAPATRA VS	DHANESWAR BEHERA VS	// // ()
479	WP(C)/0019288/2023	STATE OF ODISHA MANASI MISHRA VS	BHAGABAN BEHERA VS	// // ()
480	WP(C)/0019289/2023	STATE OF ODISHA BANABIHARI MOHANTY VS	DHANESWAR BEHERA VS	// // ()
481	WP(C)/0019290/2023	STATE OF ODISHA SATYABAN BASTIA VS	DHANESWAR BEHERA VS	// // ()
482	WP(C)/0019291/2023	STATE OF ODISHA SACHIDA JENA VS	DHANESWAR BEHERA VS	// // ()
483	WP(C)/0019292/2023	STATE OF ODISHA KISHORI BEHERA VS	SWAPNIL ROY VS	// // ()
484	WP(C)/0019293/2023	STATE OF ODISHA PABITRA KUMAR SAHOO VS	DHANESWAR BEHERA VS	// // ()
485	WP(C)/0019294/2023	STATE OF ODISHA BISHNU SAHU VS	SARBESWAR SAHOO VS	// // ()
486	WP(C)/0019295/2023	STATE OF ODISHA ANJALI DASH GOSWAMI VS	SWAPNIL ROY VS	// // ()
487	WP(C)/0019296/2023	STATE OF ODISHA ALEKHA KUMAR MALIK VS STATE OF ODISHA	SWAPNIL ROY VS	// // () //

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488	WP(C)/0019297/2023	BIPIN TRIPATHY VS GOVT. OF ODISHA	GAYATRI DAS VS	// 0 //
489	WP(C)/0019298/2023	SAMARESH PATI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
490	WP(C)/0019299/2023	SAMIR KUMAR DEHURY VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
491	WP(C)/0019300/2023	BISHNU SAHU VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
492	WP(C)/0019301/2023	MADHABA CHANDRA BEHERA VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
493	WP(C)/0019302/2023	CHANDALI @ CHENDALI BHOI VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
494	WP(C)/0019303/2023	RAMA CHANDRA PRADHAN VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
495	WP(C)/0019304/2023	EPARI SUNDER BABU VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
496	WP(C)/0019305/2023	CHANDALI @ CHENDALI BHOI VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
497	WP(C)/0019306/2023	MAYADHAR SENAPATI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
498	WP(C)/0019307/2023	KSHYAMANIDHI SAHU VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
499	WP(C)/0019308/2023	RAJKISHORE PAL	BINAYAK PRASHAD MOHANTY	//

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		VS	VS	0
500	WP(C)/0019309/2023	STATE OF ODISHA LOKANATH SANDHA	UMAKANT SAHOO	//
		VS	VS	0
501	WP(C)/0019310/2023	STATE OF ODISHA KHAGESWAR SAHU	SARBESWAR SAHOO	//
		VS	VS	0
502	WP(C)/0019311/2023	STATE OF ODISHA ANANTARAM BEHERA	JYOTIRANJAN KAR	//
		VS	VS	0
503	WP(C)/0019312/2023	STATE OF ODISHA PURANDAR SAHU	SARBESWAR SAHOO	//
		VS	VS	0
504	WP(C)/0019313/2023	STATE OF ODISHA ALAPANA BASUMALLICK	JEEVANJYOTI MOHANTY	//
		VS	VS	0
505	WP(C)/0019314/2023	SHREE JAGANNATH MAHAPRABHU BIJE SRIKHETRA, PURI KHAGESWAR ROUT	ASHUTOSH MALLIK	//
		VS	VS	0
506	WP(C)/0019315/2023	THE SETTLEMENT OFFICER, JOBRA RAMESH CHANDRA SAHOO	PRITAM KUMAR MOHANTY	//
		VS	VS	0
507	WP(C)/0019316/2023	STATE OF ODISHA PURANDAR SAHU	SARBESWAR SAHOO	//
		VS	VS	0
508	WP(C)/0019317/2023	STATE OF ODISHA SANKAR MALLIK	BINAYAK PRASHAD MOHANTY	//
		VS	VS	0
509	WP(C)/0019318/2023	STATE OF ODISHA SADASHIV BAHINIPATI	PRAFULLA KUMAR MALLICK	//
		VS	VS	0
510	WP(C)/0019319/2023	CHAIRMAN AND CEO, MINISTRY OF RAILWAYS, NEW DELHI BRAJABANDHU BEHERA	BINAYAK PRASHAD MOHANTY	//
		VS	VS	0

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511	WP(C)/0019320/2023	STATE OF ODISHA PURANDAR SAHU VS	SARBESWAR SAHOO VS	// // ()
512	WP(C)/0019321/2023	STATE OF ODISHA PURANDAR SAHU VS	SARBESWAR SAHOO VS	// // ()
513	WP(C)/0019322/2023	STATE OF ODISHA MAMATA MOHANTY VS	JEEVANJYOTI MOHANTY VS	// // ()
514	WP(C)/0019323/2023	MD, TPCODL, BBSR UMAKANTA SAHU VS	PRANAYA KISHORE HARICHANDAN VS	// // ()
515	WP(C)/0019324/2023	JOINT COMMNR. OF STATE TAX (APPEAL), GANJAM KAILASH CHANDRA MOHAPATRA VS	MANMAYA KUMAR DASH VS	// // ()
516	WP(C)/0019325/2023	STATE OF ODISHA SAROJINI BEHERA VS	AMIYA KUMAR CHHATOI VS	// // ()
517	WP(C)/0019326/2023	STATE OF ODISHA BISWAJIT PRADHAN VS	IN PERSON VS	// // ()
518	WP(C)/0019327/2023	STATE OF ODISHA GYANARANJAN NAYAK VS	CHITTA RANJAN PATNAIK VS	// // ()
519	WP(C)/0019328/2023	REGISTRAR COOPERATION DEPT. BBSR M.RAJU ACHARY VS	SOMANATH MISHRA VS	// // ()
520	WP(C)/0019329/2023	ORISSA HYDRO POWER CORP. LTD. BBSR BIBEKANANDA BEHERA VS	TAPAN KUMAR KAMILA VS	// // ()
521	WP(C)/0019330/2023	STATE OF ODISHA GANGADHAR NAYAK VS	DURGESH NARAYAN RATH VS	// // ()
		ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH, BBSR		//

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522	WP(C)/0019331/2023	SABITA SAHOO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
523	WP(C)/0019332/2023	NABIN KUMAR PATEL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
524	WP(C)/0019333/2023	SANDEEP KUMAR PATRA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
525	WP(C)/0019334/2023	PADMALAYA PATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
526	WP(C)/0019335/2023	MILAN KUMAR PATRO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
527	WP(C)/0019336/2023	NAROTTAM BISWAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
528	WP(C)/0019337/2023	SUBHADRA GIRLS HIGH SCHOOL, ITIPUR VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
529	WP(C)/0019338/2023	MADHUSUDAN SENAPATI VS ORISSA UNIVERISTY OF TECHNOLOGY AND RESEARCH, BBSR	DURGESH NARAYAN RATH VS	// 0 //
530	WP(C)/0019339/2023	HARI MAJHI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
531	WP(C)/0019340/2023	BANKA BIHARI DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
532	WP(C)/0019341/2023	SIBA MAJHI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
533	WP(C)/0019342/2023	BRAJABANDHU PRADHAN	PRAFULLA KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
534	WP(C)/0019343/2023	MANVEER SAGAR BAGE	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
535	WP(C)/0019344/2023	BINI SAHU	BIPLAB P.B. BAHALI	//
		VS	VS	0
		STATE OF ODISHA		//
536	WP(C)/0019345/2023	M/S MILL AND MACHINERY STORES, CUTTACK	SANDEEP KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
537	WP(C)/0019346/2023	RATI RANJAN TRIPATHY	DAYANANDA MOHAPATRA	//
		VS	VS	0
		NTPC, LTD. ANGUL		//
538	WP(C)/0019347/2023	GARIBA BAG	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
539	WP(C)/0019348/2023	M/S SUJAYA KUMAR SINHA, CUTTACK	SANDEEP KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
540	WP(C)/0019349/2023	GARIBA BAG	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
541	WP(C)/0019350/2023	BINAYAK SAHOO	SIBADUTTA RAMAPRASAD MISHRA	//
		VS	VS	0
		INDIAN BANK, BBSR		//
542	WP(C)/0019351/2023	KAILASH CHANDRA SAMANTARAY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
543	WP(C)/0019352/2023	KAILASH CHANDRA LENKA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
544	WP(C)/0019353/2023	MAKARDHWAJA MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0



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545	WP(C)/0019354/2023	STATE OF ODISHA ARUN KUMAR NAIK VS	KUNAL KUMAR SWAIN VS	// // ()
546	WP(C)/0019355/2023	STATE OF ODISHA HARA MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
547	WP(C)/0019356/2023	STATE OF ODISHA AVAYA KUMAR NAYAK VS	KUNAL KUMAR SWAIN VS	// // ()
548	WP(C)/0019357/2023	STATE OF ODISHA SATYA MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
549	WP(C)/0019358/2023	STATE OF ODISHA PADMABATI CHOTRAY VS	JEEVANJYOTI MOHANTY VS	// // ()
550	WP(C)/0019359/2023	SHREE JAGANNATH MAHAPRABHU BIJE SRIKHETRA, PURI MANOJ KUMAR PRADHAN VS	KUNAL KUMAR SWAIN VS	// // ()
551	WP(C)/0019360/2023	STATE OF ODISHA ASHISH KUMAR BEHERA VS	KUNAL KUMAR SWAIN VS	// // ()
552	WP(C)/0019361/2023	STATE OF ODISHA SURESH RANJAN SAHOO VS	DEVI PRASAD DASH VS	// // ()
553	WP(C)/0019362/2023	THE BRANCH MANAGER, BBSR SATYABAN BARIKKEE VS	CHANDRAKANTA NAYAK VS	// // ()
554	WP(C)/0019363/2023	STATE OF ODISHA M/S BHARAT HEAVY ELECTRICALS LTD., NEW DELHI VS	SHOK KUMAR MOHANTY VS	// // ()
555	WP(C)/0019364/2023	STATE OF ODISHA RAJKUMAR BAGHEL VS	NIHAL RATH VS	// // ()
		STATE OF ODISHA		//

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556	WP(C)/0019365/2023	NALINIKANTA SINGH VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
557	WP(C)/0019366/2023	DIPAK ROUT VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
558	WP(C)/0019367/2023	KARAN SHAW VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
559	WP(C)/0019368/2023	BASANTA KUMAR PATRA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
560	WP(C)/0019369/2023	SANJEB DURGA VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
561	WP(C)/0019370/2023	SOMANATH MANGARAJ VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
562	WP(C)/0019371/2023	DR.KALYANI PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
563	WP(C)/0019372/2023	NIRANJAN ROUT VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
564	WP(C)/0019373/2023	DAYANIDHI KAIBARTA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
565	WP(C)/0019374/2023	JANMEJAY BARAL VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
566	WP(C)/0019375/2023	PRADEEP KUMAR MAHAPATRA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
567	WP(C)/0019376/2023	NABA KISHOR DAS	KANANBALA ROY CHOUDHURY	//

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		VS	VS	0
568	WP(C)/0019377/2023	STATE OF ODISHA PRADEEP KUMAR JENA	LAXMAN PRADHAN	//
		VS	VS	0
569	WP(C)/0019378/2023	STATE OF ODISHA SAROJINI NAYAK	LAXMAN PRADHAN	//
		VS	VS	0
570	WP(C)/0019379/2023	STATE OF ODISHA ASHOK KUMAR BEHERA	LAXMAN PRADHAN	//
		VS	VS	0
571	WP(C)/0019380/2023	COLLECTOR AND DM, KANDHAMAL M/S PRABHAT DALASINGHARAY, KHORDHA	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
572	WP(C)/0019381/2023	COMMNR., CT AND GST, ODISHA N. RAJESH KUMAR	PRABIR KUMAR RAY	//
		VS	VS	0
573	WP(C)/0019382/2023	ODISHA INFORMATION COMMISSION LABANGA BEHERA	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
574	WP(C)/0019383/2023	STATE OF ODISHA M/S. LAKSHMI BALAJI OILS PVT. LTD. ANDHRA PRADESH	KANANBALA JENA	//
		VS	VS	0
575	WP(C)/0019384/2023	STATE OF ODISHA PARIKSHITA SAHOO	SUBHRANSU THAKUR	//
		VS	VS	0
576	WP(C)/0019385/2023	STATE OF ODISHA RAMA CHANDRA SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
577	WP(C)/0019386/2023	STATE OF ODISHA JUGAL KISHORE SAHU	NIRANJAN LENKA	//
		VS	VS	0
578	WP(C)/0019387/2023	STATE OF ODISHA ABHIMANYU PRADHAN	JYOTIRMAY GUPTA	//
		VS	VS	0

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579	WP(C)/0019388/2023	STATE OF ODISHA JAGANNATH DAS VS THE COMMNR. OF ENDOWMENTS, ODISHA	S.S.RAO VS	// // 0 //
580	WP(C)/0019389/2023	SAILABALA DASH VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
581	WP(C)/0019390/2023	PRAVANJAN PANDA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
582	WP(C)/0019391/2023	NARAYAN SAHOO VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	// 0 //
583	WP(C)/0019392/2023	M/S. SARALA PROJECTS WORKS PVT. LTD. HYDERABAD VS STATE OF ODISHA	SAUMYA RANJAN MOHANTY VS	// 0 //
584	WP(C)/0019393/2023	JAGANNATH SAHU VS STATE OF ODISHA	BIJAYA KUMAR PARIDA (2) VS	// 0 //
585	WP(C)/0019394/2023	SHRI GOPINATH JEW AND MAHAPURUSHA ACHYUTASWAMI VS STATE OF ODISHA	SARIN DAS VS	// 0 //
586	WP(C)/0019395/2023	GOPAL KRUSHNA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA (2) VS	// 0 //
587	WP(C)/0019396/2023	BHARAT CHANDRA MALIK VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
588	WP(C)/0019397/2023	KARUNAKAR PANDA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
589	WP(C)/0019398/2023	LAXMI NARAYAN PANIGRAHI VS THE COMMISSIONER OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //

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590	WP(C)/0019399/2023	VA TECH WABAG LTD. CHENNAI VS	SOUMYA MISHRA VS	// ()
591	WP(C)/0019400/2023	STEEL AUTHORITY OF INDIA LTD. ROURKELA HIRAKUD INDUSTRIAL WORKERS UNION, SAMBALPUR	DEBASISH MOHAPATRA VS	// ()
592	WP(C)/0019401/2023	VARSHA FABRICS PVT. LTD., KOLKATA RABINDRA PRASAD PATTANAIK VS	SUJATA JENA VS	// ()
593	WP(C)/0019402/2023	GOVT. OF ODISHA RUKSANA ARA BEGUM VS	SAUBHAGYA KUMAR SAMAL VS	// ()
594	WP(C)/0019403/2023	RAJAT KUMAR MISHRA LAXMI NARAYAN PANIGRAHI VS	PRABODHA CHANDRA NAYAK VS	// ()
595	WP(C)/0019404/2023	THE COMMISSIONER OF CT AND GST, ODISHA RAJENDRA PATRA VS	PRABODHA CHANDRA NAYAK VS	// ()
596	WPCRL/0000077/2023	THE COMMISSIONER OF CT AND GST, ODISHA GOURANGA SARKAR VS	PARSURAM PANDA VS	// /0 ()
597	ABLAPL/0006473/2023	STATE OF ODISHA SONER SING HANSDAH VS	SARADA PRASAD DASH VS	// BANGRIPOSI /179 /2023 ()
598	ABLAPL/0006474/2023	STATE OF ODISHA AMAR MALLIK VS	ASHOK KUMAR SAHOO VS	// NIKIRAI /134 /2023 ()
599	ABLAPL/0006475/2023	STATE OF ODISHA ARJUN HANTAL VS	GIRIDHARI SINGH VS	// CHITRAKONDA /192 /2021 ()
600	ABLAPL/0006476/2023	STATE OF ODISHA SK. KALIA @ SK. KHURBAN VS	BIJAYA KUMAR BEHERA (1) VS	// PURUNABAZAR /184 /2023 ()
601	ABLAPL/0006477/2023	STATE OF ODISHA MIRZA ABUBAKKAR BAIG	RAJIB KUMAR SARANGI	// JAJPUR SADAR /137 /2023

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		VS	VS	()
602	ABLAPL/0006478/2023	STATE OF ODISHA PRASAD BEHERA	ANUP KUMAR MOHAPATRA	// PARJANG /221 /2023
		VS	VS	()
603	ABLAPL/0006479/2023	STATE OF ODISHA KANHU SAHU @ RAMAKANTA SAHU	SUJAY SHANKER SINGHDEO	// KEGAON /279 /2022
		VS	VS	()
604	ABLAPL/0006480/2023	STATE OF ODISHA BIKASH SAHOO	PANCHANAN PANIGRAHI	// S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi)
		VS	VS	()
605	ABLAPL/0006481/2023	STATE OF ODISHA BHAGABAN DAS @ BULU	PRADEEP KUMAR DAS	// CT/0001343/2022
		VS	VS	()
606	ABLAPL/0006482/2023	STATE OF ODISHA MANJULATA SAHOO	APARESH BHOI	// KAMAKHYANAGAR /226 /2023
		VS	VS	()
607	ABLAPL/0006483/2023	STATE OF ODISHA RAKSHYA BEHERA	SATYAJIT MOHAPATRA (2)	// AUL /503 /2023
		VS	VS	()
608	ABLAPL/0006484/2023	STATE OF ODISHA HIRALAL YADAV @ RAY @ HIRA YADAV	GOPAL PRASAD LAL	// BARGARH /238 /2023
		VS	VS	()
609	ABLAPL/0006485/2023	STATE OF ODISHA RAKSHYA BEHERA	SATYAJIT MOHAPATRA (2)	// AINTHAPALI /79 /2021
		VS	VS	()
610	ABLAPL/0006486/2023	STATE OF ODISHA HARIHARA HOTA	BADRINARAYAN PANDA (2)	// S.D.J.M.,SAMBALPUR(Sambalpur)
		VS	VS	()
611	ABLAPL/0006487/2023	STATE OF ODISHA SUKANTA KUMAR HOTA	B.N PANDA	// GR/0000579/2021
		VS	VS	()
612	ABLAPL/0006488/2023	STATE OF ODISHA MANOJ MAHANANDIA	PREM KUMAR	// BARGARH /237 /2023
		VS	VS	()
				// JAJPUR SADAR /140 /2023
				()
				// JAJPUR SADAR /140 /2023
				()
				// LEPHRIPADA /104 /2023
				()

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613	ABLAPL/0006489/2023	STATE OF ODISHA CHANDAN BISWAL VS	SUSAMPAD HOTA VS	// JAGDALPUR /86 /2023 ()
614	ABLAPL/0006490/2023	STATE OF ODISHA KRISHNA PRADHAN VS	PRABHAT KUMAR PARIDA VS	// BANDOMUNDA /92 /2023 ()
615	ABLAPL/0006491/2023	STATE OF ODISHA LUCY BHANJDEO VS	BISWAMBAR MOHANTY VS	// BIDANASI /131 /2023 ()
616	ABLAPL/0006492/2023	STATE OF ODISHA LAMBODAR RANA VS	JAGABANDHU SAHU VS	// BOLANGIR TOWN /141 /2023 ()
617	ABLAPL/0006493/2023	STATE OF ODISHA KRUPASINDHU MALLIK VS	PARTHA SARATHI NAYAK VS	// JAJPUR SADAR /151 /2023 ()
618	ABLAPL/0006494/2023	STATE OF ODISHA PRANABANANDA MOHARANA VS	DURGA PRASAD DHAL VS	// DHARMASALA /712 /2022 ()
619	ABLAPL/0006495/2023	STATE OF ODISHA DIGAMBAR PRADHAN VS	JUGALA KISHORE PANDA VS	// / /0 ()
620	ABLAPL/0006496/2023	STATE OF ODISHA JAYANTA HARPAL VS	SIDHARTHA SANKAR RAY (2) VS	// BELAGARH /29 /2023 ()
621	ABLAPL/0006497/2023	STATE OF ODISHA AKHAYA KUMAR ROUT VS	AMULYA RATNA PANDA VS	// BRAMHA BARADA /58 /2023 ()
622	ABLAPL/0006498/2023	STATE OF ODISHA PRAKASH CHANDRA KARAN@PRAKASH KARAN@PRINAB VS	PRINAB RANJAN CHHATOI VS	// BANKI /208 /2023 ()
623	ABLAPL/0006499/2023	STATE OF ODISHA RAKSHYA BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// BARGARH /240 /2023 () //

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624	ABLAPL/0006500/2023	SURENDRA SETHI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	SAHID NAGAR P.S. /213 /2023 () //
625	ABLAPL/0006501/2023	DAITARI PRADHAN VS STATE OF ODISHA	NALINI KUMAR JENA VS	GURUDIJHATIA /69 /2023 () //
626	ABLAPL/0006502/2023	JAYAPRAKASH GUPTA VS STATE OF ODISHA	SUBRATA PANDA VS	RASOL /98 /2023 () //
627	ABLAPL/0006503/2023	BABAJI CHARAN GHADEI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	ANANDAPUR /111 /2023 () //
628	ABLAPL/0006504/2023	BABUL MALLIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR SADAR /150 /2023 () //
629	ABLAPL/0006505/2023	SRIDHAR NAYAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BINJHARPUR /242 /2023 () //
630	ABLAPL/0006506/2023	SANTOSH SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /206 /2023 () //
631	ABLAPL/0006507/2023	ANUSUYA NAYAK VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 () //
632	ABLAPL/0006508/2023	SUBRAT SAMAL @ SHIPA SAMAL VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	BONTH /54 /2023 () //
633	ABLAPL/0006509/2023	BAPUJI SAHU VS STATE OF ODISHA	MANORANJAN ACHARYA VS	GANGAPUR (ASKA) /293 /2023 () //
634	ABLAPL/0006510/2023	GOUTAM SAHU VS STATE OF ODISHA	ARIJEET MISHRA VS	JAKHAPURA /81 /2022 () //
635	ABLAPL/0006511/2023	RAKSHYA BEHERA	SATYAJIT MOHAPATRA	BARGARH /235 /2023



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		VS	VS	()
		STATE OF ODISHA		//
636	ABLAPL/0006512/2023	HARIS CHANDRA BENIYA @ HARI BENIYA	JAJATI KESHARI KHUNTIA	LAXMIPUR /116 /2022
		VS	VS	()
		STATE OF ODISHA		//
637	ABLAPL/0006513/2023	DEBARAJ MAHARANA@DEBUNA	BISWARANJAN DALAI	GOP /13 /2023
		VS	VS	()
		STATE OF ODISHA		//
638	ABLAPL/0006514/2023	BIKRAM KESHARI MAHARATHI	SUSANTA KUMAR LENKA	JATNI P.S. /226 /2023
		VS	VS	()
		STATE OF ODISHA		//
639	ABLAPL/0006515/2023	JAHIRA PARWEEN @ RANI	JAYAKRISHNA MOHAPATRA	DHAMNAGAR /296 /2023
		VS	VS	()
		STATE OF ODISHA		//
640	ABLAPL/0006516/2023	BAPUNI@SASHI SEKHAR PATTAJOSHI	BISWARANJAN DALAI	JATNI P.S. /175 /2023
		VS	VS	()
		STATE OF ODISHA		//
641	ABLAPL/0006517/2023	ZAINUL HAQUE	BIJAYA KUMAR RAGADA	DHANUPALI /133 /2023
		VS	VS	()
		STATE OF ODISHA		//
642	ABLAPL/0006518/2023	RATNAKAR DIHUDI	LAMBODOR ACHARI	TARASINGI /117 /2023
		VS	VS	()
		STATE OF ODISHA		//
643	ABLAPL/0006519/2023	RANJIT @ UTTA SWAIN	SURESH CHANDRA PRADHAN	MARSHAGHAI /154 /2023
		VS	VS	()
		STATE OF ODISHA		//
644	ABLAPL/0006520/2023	DOLAMANI SAHU	BIBHUDATTA PANDA	SINDHIKELA PS /122 /2023
		VS	VS	()
		STATE OF ODISHA		//
645	ABLAPL/0006521/2023	BHUPESH KUMAR NAYAK	AKASH BHUYAN	BADAGADA /8 /2023
		VS	VS	()
		STATE OF ODISHA		//
646	ABLAPL/0006522/2023	MAYADHARA SWAIN	BISWORANJAN SWAIN	KAMAKHYANAGAR /188 /2023
		VS	VS	()

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647	ABLAPL/0006523/2023	STATE OF ODISHA TAPAN KUMAR BEHERA @ TAPAN BEHERA VS	SOUBHAGYA KUMAR DASH VS	// KHAIRA /83 /2021 ()
648	ABLAPL/0006524/2023	STATE OF ODISHA SWARNA PRAVA SWAIN VS	SAMVIT MOHANTY VS	// JAGATSINGPUR /375 /2023 ()
649	ABLAPL/0006525/2023	STATE OF ODISHA TEJRAJ NAIK VS	UMA SHANKAR PATEL VS	// LEPHRIPADA /109 /2023 ()
650	ABLAPL/0006526/2023	STATE OF ODISHA SABITA SENAPATI VS	SRINIBASH PADHI VS	// MADHUPATNA /199 /2023 ()
651	ABLAPL/0006527/2023	STATE OF ODISHA BILASINI PAHILI VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /181 /2023 ()
652	ABLAPL/0006528/2023	STATE OF ODISHA UCHIT MALLIK @ UCHITA MALLICK VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /142 /2023 ()
653	ABLAPL/0006529/2023	STATE OF ODISHA SAROJA BEHERA @ SARAJU VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /410 /2023 ()
654	ABLAPL/0006530/2023	STATE OF ODISHA RAJ KISHOR SAMAL VS	ADITI HOTA VS	// BANARAPAL /21 /2023 ()
655	ABLAPL/0006531/2023	STATE OF ODISHA DEBASISI@DEBASISH PANIGRAHI VS	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /365 /2023 ()
656	ABLAPL/0006532/2023	STATE OF ODISHA KAMALINI MAHANAND @ KAMALINI KUMBHAR VS	JAGABANDHU SAHU VS	// GAISILET /101 /2023 ()
657	ABLAPL/0006533/2023	STATE OF ODISHA PRADIPTA KUMAR MUKHI VS	BIBHUTI RANJAN MOHANTY VS	// LAXMISAGAR P.S. /2 /2023 ()
		STATE OF ODISHA		//

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658	ABLAPL/0006534/2023	GOURA MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /9 /2023 () //
659	ABLAPL/0006535/2023	PRAVAT KUMAR ROUTRAY VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	TANGI (KHURDA) /460 /2023 () //
660	ABLAPL/0006536/2023	ASIT KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	CHANDRASEKHARPUR /230 /2023 () //
661	ABLAPL/0006537/2023	PRAVAT KUMAR ROUTRAY VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	TANGI (KHURDA) /463 /2023 () //
662	ABLAPL/0006538/2023	KAMA MOHAPATRA @ LAXMIDHAR MOHAPATRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	JHARSUGUDA SADAR /90 /2023 () //
663	ABLAPL/0006539/2023	SANKAR@SANKARSANA MALLIK VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	BARI /172 /2023 () //
664	ABLAPL/0006540/2023	SK. FIROZ VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BASUDEVPUR /327 /2023 () //
665	ABLAPL/0006541/2023	MADHU NAYAK @ MADHUSUDAN NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /475 /2023 () //
666	ABLAPL/0006542/2023	KAMALA MANDANGI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUDARI /85 /2022 () //
667	ABLAPL/0006543/2023	PADMANAVA PUJARI @ PUJARI PADMANAVA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	SERANGO /45 /2023 () //
668	ABLAPL/0006544/2023	LIPUN PAIKRAY@BAPUNI PAIKRAY VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BANAPUR P.S. /225 /2023 () //
669	ABLAPL/0006545/2023	ROHIT SAHU @ ROHITA SAHU	PRASANNA KUMAR MISHRA	LACHHIPUR /59 /2023

**ORISSA HIGH COURT****FILING REPORT AS ON :21/06/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
670	ABLAPL/0006546/2023	STATE OF ODISHA INDRAMANI BEHERA @ PINTU	SAROJ KUMAR DASH	// DHENKANAL SADAR /511 /2023
		VS	VS	()
671	ABLAPL/0006547/2023	STATE OF ODISHA MAYADHARA SAHU	SAROJ KUMAR DASH	// BHUBAN /236 /2023
		VS	VS	()
672	ABLAPL/0006548/2023	STATE OF ODISHA BASANTA KUMAR BISWAL @ BASANT BISWAL	AMULYA RATNA PANDA	// BRAMHA BARADA /58 /2023
		VS	VS	()
673	ABLAPL/0006549/2023	STATE OF ODISHA RABINDRA NATH SAHOO	MANOJ KUMAR MALLICK	// OLATPUR /71 /2023
		VS	VS	()
674	ABLAPL/0006550/2023	STATE OF ODISHA RAKESH BALIARSINGH	SANJIT MISHRA	// AIR FIELD P.S. /137 /2023
		VS	VS	()
675	ABLAPL/0006551/2023	STATE OF ODISHA SALYADU ANIL KUMAR DORA	AKASH BHUYAN	// MUDANPUR RAMPUR /1 /2023
		VS	VS	()
676	ABLAPL/0006552/2023	STATE OF ODISHA RABINDRA NATH SAHOO	MANOJ KUMAR MALLICK	// OLATPUR /69 /2023
		VS	VS	()
677	ABLAPL/0006553/2023	STATE OF ODISHA HEMANTA MOHARANA	SMRUTI RANJAN ROUT	// SALIPUR /178 /2023
		VS	VS	()
678	ABLAPL/0006554/2023	STATE OF ODISHA PRAMESH CHANDRA NATH SHARMA	GANESWAR BEHERA	// PATTAMUNDAI /573 /2022
		VS	VS	()
679	ABLAPL/0006555/2023	STATE OF ODISHA RAJU @ RAJKISHORE MOHANTA	BIRENDRA KUMAR PARDHI	// KARANJIA /176 /2023
		VS	VS	()
680	ABLAPL/0006556/2023	STATE OF ODISHA KANHU @ KUNDAN KUMAR PATTANAIAK	AKSHAYA KUMAR SAHOO	// TUMUDIBANDHA /47 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
681	ABLAPL/0006557/2023	STATE OF ODISHA BASANTI PAIKARAY VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /191 /2022 ()
682	ABLAPL/0006558/2023	STATE OF ODISHA MURSID ALAM VS	AKSHAYA KUMAR SAHOO VS	// RAJGANGPUR /136 /2015 ()
683	ABLAPL/0006559/2023	STATE OF ODISHA HARESH PATRA VS	BISWARANJAN DALAI VS	// GOBINDAPUR /119 /2021 ()
684	ABLAPL/0006560/2023	STATE OF ODISHA MUNA@SURYAKANTA SWAIN VS	MANAS KUMAR CHAND VS	// INFOVALLY UPD BHUBANESWAR /184 /2023 ()
685	ABLAPL/0006561/2023	STATE OF ODISHA SUSIL KUMAR SINH SAHU VS	JYOTIRMAYA SAHOO VS	// CHATRAPUR /428 /2023 ()
686	ABLAPL/0006562/2023	STATE OF ODISHA BISHNU CHARAN NAYAK VS	KALPANA NAYAK VS	// PATTAMUNDAI /359 /2023 ()
687	ABLAPL/0006563/2023	STATE OF ODISHA KARTIK MALIK VS	RANJIT MOHANTY VS	// KENDRAPARA SADAR /367 /2023 ()
688	ABLAPL/0006564/2023	STATE OF ODISHA SUBODHA SWAIN VS	NIRANJAN PRASAD PATRA VS	// ERASAMA /257 /2023 ()
689	ABLAPL/0006565/2023	STATE OF ODISHA RAJU NAIK VS	DIPTI RANJAN MOHAPATRA VS	// KARANJIA /176 /2023 ()
690	ABLAPL/0006566/2023	STATE OF ODISHA CHANDAN PRADHAN VS	SAROJ KUMAR PADHI VS	// PIPLI /278 /2023 ()
691	ABLAPL/0006567/2023	STATE OF ODISHA CHANDRAMANI NAG VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	// BELPARA /231 /2021 () //

## ORISSA HIGH COURT

### FILING REPORT AS ON :21/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
692	ABLAPL/0006568/2023	BHARATI NAYAK @ BHARATI BALA NAYAK VS STATE OF ODISHA	KALPANA NAYAK VS	PATTAMUNDAI /359 /2023 () //
693	ABLAPL/0006569/2023	JITENDRA DAS VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	BALIKUDA /294 /2023 () //
694	ABLAPL/0006570/2023	TULIA @ RAGHABA MALLIK VS STATE OF ODISHA	MANAS RANJAN PATRA VS	DHENKANAL TOWN /347 /2023 () //
695	ABLAPL/0006571/2023	MANTU MALIK VS STATE OF ODISHA	UDIT RANJAN JENA VS	NILGIRI /179 /2023 () //
696	ABLAPL/0006572/2023	SUJIT NAIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	TALCHER TOWN /320 /2023 () //
697	ABLAPL/0006573/2023	SONU@KADIM ANSARI VS STATE OF ODISHA	A.K.SAHOO VS	RAJGANGPUR /66 /2022 () //
698	ABLAPL/0006574/2023	LAL SINGH KADAL VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 () //
699	ABLAPL/0006575/2023	RAJESH NAYAK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /182 /2023 () //
700	ABLAPL/0006576/2023	HANTAL MANGALA @ MANGALA HANTAL VS STATE OF ODISHA	CHHABI BEHERA VS	SEMILLIGUDA /42 /2020 () //
701	ABLAPL/0006577/2023	SANJIB KUMAR AGRAWALLA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /182 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :21/06/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	49/2023 TRPCRL/57/2023	RASMITA KUMARI RAULO-MP	MANAS CHAND
2	86/2023 JCRLA/66/2016	KATA@KISHORE GHADEI-MP	MS.ANIMA KUMARI DEI
3	87/2023 JCRLA/56/2016	CHATURBHUJA@SAMBARU NAIK-MP	MS.BIJAYALAXMI TRIPATHY
4	88/2023 LAA/20/2023	CHAMPESWAR PARABHOI-MP	MOHENDRA KUMAR MOHAPATRO
5	89/2023 LAA/20/2023	CHAMPESWAR PARABHOI-MP	MOHENDRA KUMAR MOHAPATRO
6	138/2023 SA/312/1966	GIRIDHARI SAHU-MP	JYOTSNARANI RATH
7	139/2023 SA/233/1997	GANESH-MP	M/S.N C PATI
8	140/2023 SA/233/1997	GANESH-MP	M/S.N C PATI
9	141/2023 SA/233/1997	GANESH-MP	M/S.N C PATI
10	142/2023 SA/233/1997	GANESH-MP	M/S.N C PATI
11	143/2023 SA/233/1997	GANESH-MP	M/S.N C PATI
12	144/2023 SA/233/1997	GANESH-MP	M/S.N C PATI
13	200/2023 MATA/56/2023	AMRUTA PRABHA MAHAPATRA-MP	SUBIR PALIT
14	201/2023 MATA/189/2023	GEETANJALI MOHANTY @ GEETANJALI PATTANAIK-MPSOUGAT DAS	
15	202/2023 MATA/192/2023	BODDU GANDHI-MP	BUDHIRAM DAS
16	203/2023 MATA/194/2023	LAXMAN BEHERA-MP	GOUTAM ROUTARY
17	204/2023 MATA/194/2023	LAXMAN BEHERA-MP	GOUTAM ROUTARY
18	205/2023 CRLMP/1198/2023	GIRIJA SHANKAR PARHI-MP	SAGARIKA SAHOO
19	217/2023 RVWPET/268/2023	CHANDRAMANI JENA-MP	TUSAR KUMAR MISHRA
20	218/2023 RVWPET/268/2023	CHANDRAMANI JENA-MP	TUSAR KUMAR MISHRA
21	219/2023 RVWPET/271/2023	MANORAMA KAPARDAR-MP	SANATAN DAS
22	220/2023 RVWPET/273/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
23	221/2023 RVWPET/273/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
24	222/2023 RVWPET/274/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
25	223/2023 RVWPET/274/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
26	228/2023	RITA RANI SENAPATI-MP	PRADEEP KUMAR DAS

27	TRP(C)/213/2023 230/2023	JYOTIRMAYEE NAYAK-MP	ASHOK KUMAR BEHERA
28	TRP(C)/214/2023 234/2023	CHANDRAMANI MALLICK-MP	DWARIKA PRASAD MOHANTY
29	RPFAM/189/2023 235/2023	JIKHARIYA LIMA-MP	SOUBHAGYA KUMAR DASH
30	RPFAM/190/2023 236/2023	M/S.SRI KONARK FOOD PRODUCTS P LTD.-MP	ARUN KUMAR BUDHIA
31	CONTC/2829/2022 427/2023	THE DIVL. MANAGER, M/S. IFFCO TOKIO G.I.CO. LTD.-MP	ADAM ALI KHAN
32	FAO/237/2023 428/2023	THE DIVL. MANAGER, M/S. IFFCO TOKIO G.I.CO. LTD.-MP	ADAM ALI KHAN
33	FAO/237/2023 429/2023	MANAGING COMMITTEE OF SANGRAMI RABISING HIGH SCHOOL, SUNOKUMBAR-MP	ADAM ALI KHAN
34	FAO/257/2023 430/2023	DEBENDRA KU.RATHA-MP	M/S.R.P.DALAI
35	FAO/254/2019 431/2023	LEGAL MANAGER (CLAIMS), M/S. SHRIRAM G.I. CO. LTD.-MP	ADAM ALI KHAN
36	FAO/259/2023 432/2023	MANAGING COMMITTEE OF SOVARAMPUR HIGH SCHOOL, KAMAL	ADAM ALI KHAN
37	FAO/486/2020 433/2023	MANAGER LEGAL (CLAIMS), M/S. HDFC ERGO GENERAL INSURANCE CO.LTD.-MP	ADAM ALI KHAN
38	FAO/260/2023 434/2023	THE REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD.-MP	ADAM ALI KHAN
39	FAO/261/2023 435/2023	THE REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD.-MP	ADAM ALI KHAN
40	FAO/262/2023 436/2023	D.M., ORIENTAL INSURANCE CO. LTD., BBSR-MP	G.P DUTTA
41	FAO/263/2023 437/2023	AMITA PATRA @ JENA-MP	BISWARANJAN DALAI
42	CRLREV/317/2023 437/2023	REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD.-MP	ADAM ALI KHAN
43	FAO/264/2023 438/2023	AMITA PATRA @ JENA-MP	BISWARANJAN DALAI
44	CRLREV/317/2023 438/2023	THE HANDAL MANAGER, M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., BBSR-MP	ADAM ALI KHAN
45	FAO/265/2023 439/2023	KRUPA SINDHU MAJHI-MP	SOUBHAGYA KUMAR DASH
46	CRLREV/319/2023 439/2023	LEGAL MANAGER (CLAIMS), M/S. SHRIRAM GENERAL INSURANCE CO.LTD.-MP	ADAM ALI KHAN
47	FAO/266/2023 440/2023	M/S. SINHOTIA METALS AND MINERALS PVT. LTD., WEST BENGAL	ADAM ALI KHAN
48	CRLREV/320/2023 440/2023	REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD.-MP	ADAM ALI KHAN
49	FAO/268/2023 441/2023	THE MANAGER LEGAL, M/S.SBI GENETAL INSURANCE CO.LTD.-MP	ADAM ALI KHAN
50	FAO/267/2023 441/2023	BADIA MATIA-MP	DIGAMBAR SETHI
51	CRLREV/321/2023 442/2023	BADIA MATIA-MP	DIGAMBAR SETHI
52	CRLREV/321/2023 443/2023	HRUSIKESH ROUT @ PAGELI-MP	DEEPAK KUMAR SAHOO
53	CRLREV/323/2023 444/2023	HRUSIKESH ROUT @ PAGELI-MP	DEEPAK KUMAR SAHOO
54	CRLREV/323/2023 445/2023	DAKTAR KUMBHAR-MP	SUSHANTA KUMAR JOSHI
55	CRLREV/324/2023 446/2023	DAKTAR KUMBHAR-MP	SUSHANTA KUMAR JOSHI
56	CRLREV/324/2023 447/2023	KUMUDA CHANDRA BEHERA-MP	UDIT RANJAN JENA
57	CRLREV/325/2023 603/2023	GOPINATH MISHRA-MP	TUSAR KUMAR MISHRA
	RSA/54/2023		



58	604/2023 RSA/30/2002	BUDHADEVA MOHANTA-MP	ANIMESH MOHANTH
59	605/2023 RSA/239/2023	DINESH KUMAR PATHAK-MP	PRASANTA KUMAR SATAPATHY
60	606/2023 RSA/240/2023	UNION BANK OF INDIA, BBSR-MP	BHASKAR CHANDRA PANDA
61	607/2023 RSA/241/2023	PRADEEP KUMAR PRADHAN-MP	AVIJIT PATNAIK
62	608/2023 RSA/241/2023	PRADEEP KUMAR PRADHAN-MP	AVIJIT PATNAIK
63	609/2023 RSA/243/2023	ASIT DEY @ ASKIT KUMAR DEY-MP	BIBEKANANDA BHUYAN
64	610/2023 RSA/243/2023	ASIT DEY @ ASKIT KUMAR DEY-MP	BIBEKANANDA BHUYAN
65	611/2023 RSA/244/2023	KAMINI BARIK-MP	BIBEKANANDA BHUYAN
66	612/2023 RSA/249/2023	BABULI @ ARABINDA SAHOO-MP	HRUDANANDA MOHAPATRA
67	613/2023 RSA/249/2023	BABULI @ ARABINDA SAHOO-MP	HRUDANANDA MOHAPATRA
68	614/2023 RSA/250/2023	BABULI @ ARABINDA SAHOO-MP	HRUDANANDA MOHAPATRA
69	615/2023 RSA/250/2023	BABULI @ ARABINDA SAHOO-MP	HRUDANANDA MOHAPATRA
70	640/2023 CMP/603/2023	MINATI LENKA-MP	SOMADARSAN MOHANTY
71	641/2023 CMP/679/2023	SANJULATA DAS-MP	DWARIKA PRASAD MOHANTY
72	642/2023 CMP/680/2023	ASHOK KHATUA @ ASHOK KUMAR KHATUA-MP	TUSAR KUMAR MISHRA
73	643/2023 CMP/681/2023	HEMANTA KUMAR PADHI-MP	TUSAR KUMAR MISHRA
74	644/2023 CMP/681/2023	HEMANTA KUMAR PADHI-MP	TUSAR KUMAR MISHRA
75	645/2023 CMP/683/2023	M.D, ODISHA STATE DISASTER MANAGEMENT AUTHORITY, CUTTACK, ODISHA, INDIA	HRADYAN KUMAR MISHRA
76	646/2023 CMP/684/2023	SUDHIR KUMAR SAHOO-MP	DWARIKA PRASAD MOHANTY
77	647/2023 CMP/685/2023	RASAL RANASINGH-MP	BIBEKANANDA BHUYAN
78	648/2023 CMP/686/2023	THE LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, KEONJHAR, ODISHA	HRADYAN KUMAR MISHRA
79	649/2023 CMP/686/2023	THE LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, KEONJHAR, ODISHA	HRADYAN KUMAR MISHRA
80	650/2023 CMP/655/2023	ARUN KUMAR DEY-MP	SWARUP KUMAR PATNAIK
81	651/2023 CMP/687/2023	THE EXECUTIVE ENGINEER (ELECTRICAL), TPNODL, KEONJHAR, ODISHA	SNRISHR KUMAR DASH
82	652/2023 CMP/688/2023	SUCHETA KHUNTIA @ ROUSTRAY-MP	ABINASH ROUSTRAY
83	653/2023 CMP/690/2023	B.M, ODISHA GRAMYA BANK, BIDANASI BRANCH-MP	SANTOSH KUMAR NANDA
84	654/2023 CMP/689/2023	MAYANK KUMARI DEO-MP	LINGARAJ SARANGI
85	849/2023 BLAPL/12331/2022	GANGADHAR PANDKA-MP	SURYAKANTA DWIBEDI
86	850/2023 BLAPL/11205/2022	RUBEN @ UPENDRA SAMARATH-MP	
87	851/2023 BLAPL/3130/2023	DEBENDRA DHAR @ DEBAR-MP	SARAT KUMAR JENA
88	852/2023 BLAPL/6587/2023	MAGUNI PRADHAN-MP	RAMANI KANTA PATTANAİK
89	853/2023	MUNA BARAL-MP	RAJIB LOCHAN PATTNAİK, M/S.ARJUNA CHARANA B

90	BLAPL/7360/2022 854/2023	SILU @ UMESH CHANDRA MOHANTA-MP	PRABIR KUMAR RAY
91	BLAPL/6708/2023 855/2023	RAJU BAROI-MP	RABINDRA NATH PANDA
92	BLAPL/3284/2023 856/2023	SAYED SHAHBAZ NAGVI-MP	
93	BLAPL/4496/2022 857/2023	PANKAJINI PATRO-MP	
94	BLAPL/12686/2022 956/2023	KANCHAN SAHOO-MP	PRADEEP KUMAR MISHRA
95	MACA/572/2023 957/2023	SURENDRA PATRA-MP	PRADEEP KUMAR MISHRA
96	MACA/573/2023 958/2023	SURENDRA PATRA-MP	PRADEEP KUMAR MISHRA
97	MACA/573/2023 959/2023	BIBASINI PATI-MP	PRADEEP KUMAR MISHRA
98	MACA/574/2023 960/2023	SR. DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	SUBRATISAMPATHY
99	MACA/575/2023 961/2023	THE DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD.-MP	UDUMPA SATPATHY
100	MACA/576/2023 962/2023	SOMYA KISHORE MISHRA-MP	AKSHAYA KUMAR SAHOO
101	MACA/577/2023 963/2023	GEETANJALI TRIPATHY-MP	
102	MACA/744/2011 964/2023	REVTI PATEL-MP	BIRANCHI NARAYAN RATH
103	MACA/580/2023 965/2023	NATIONAL INSURANCE CO. LTD.-MP	MAHITOSH SINHA
104	MACA/581/2023 966/2023	MAGMA HDI GENERAL INSURANCE CO.LTD.-MP	G.P DUTTA
105	MACA/582/2023 967/2023	NATIONAL INSURANCE CO. LTD.-MP	SABITA RANJAN PATTNAIK
106	MACA/583/2023 968/2023	NATIONAL INSURANCE CO. LTD.-MP	SABITA RANJAN PATTNAIK
107	MACA/583/2023 969/2023	DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD.-MP	MAAYASANKAR MISHRA
108	MACA/586/2023 970/2023	HDFC ERGO,GENERAL INSURANCE CO.LTD.-MP	G.P.DUTTA
109	MACA/585/2023 971/2023	DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD.-MP	MAAYASANKAR MISHRA
110	MACA/586/2023 972/2023	D.M., ORIENTAL INSURANCE CO. L.T.D-MP	SOMNATH ROY
111	MACA/588/2023 973/2023	M/S. SRI RAM GENERAL INSURANCE CO.LTD.-MP	G.P.DUTTA
112	MACA/587/2023 974/2023	DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD.-MP	MAAYASANKAR MISHRA
113	MACA/589/2023 975/2023	DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD.-MP	MAAYASANKAR MISHRA
114	MACA/589/2023 976/2023	ASSISTANT MANAGER, LEGAL,M/S. CHOLA MS GENERAL INSURANCE CO.LTD.-MP	MAAYASANKAR MISHRA
115	MACA/591/2023 977/2023	B.M, ORIENTAL INSURANCE CO.LTD.-MP	G.P.DUTTA
116	MACA/595/2023 978/2023	MAMALIN PATRA-MP	ADV
117	MACA/590/2023 979/2023	CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.-MP	G.P.DUTTA
118	MACA/596/2023 980/2023	BIRENDRA BHOI-MP	BIRANCHI NARAYAN RATH
119	MACA/597/2023 981/2023	M/S ICICI LOMBARD GENERAL INSURANCE CO. L.T.D.-MP	MANUPAM DASH
120	MACA/598/2023 982/2023	CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.-MP	G.P.DUTTA
	MACA/599/2023		

121	983/2023 MACA/600/2023	NATIONAL INSURANCE CO.LTD.-MP	G.P.DUTTA
122	984/2023 MACA/601/2023	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO.LTD.-MP	G.P.DUTTA
123	985/2023 MACA/602/2023	D.M, MAGMA HDI GENERAL INSURANCE CO.LTD.-MP	G.P.DUTTA
124	986/2023 MACA/603/2023	MANAGER LEGAL, M/S. TATA AIG G.I.CO. LTD.-MP	G.P DUTTA
125	987/2023 MACA/604/2023	D.M, MAGMA HDI GENERAL INSURANCE CO.LTD.-MP	G.P.DUTTA
126	988/2023 MACA/605/2023	D.M, M/S. MAGMA HDI GENERAL INSURANCE CO.LTD.-MP	G.P.DUTTA
127	989/2023 MACA/607/2023	NATIONAL INSURANCE CO.-MP	G.P DUTTA
128	990/2023 MACA/608/2023	D.M, THE ORIENTAL INSURANCE CO.LTD.-MP	G.P.DUTTA
129	991/2023 MACA/607/2023	NATIONAL INSURANCE CO.-MP	G.P DUTTA
130	992/2023 MACA/609/2023	D.M, ICICI LOMBARD GENERAL INSURANCE CO.LTD.-MP	G.P.DUTTA
131	993/2023 MACA/611/2023	M/S. TATA AIG GENERAL INSURANCE CO.LTD.-MP	G.P.DUTTA
132	994/2023 MACA/612/2023	THE MANAGER, IFFCO TOKIO G.I.CO. LTD.-MP	G.P DUTTA
133	995/2023 MACA/613/2023	MANAGER, LEGAL CLAIM DEPT., MAGMA HDI GENERAL INSURANCE CO.LTD.-MP	G.P.DUTTA
134	996/2023 MACA/413/2023	THE DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO.LTD.-MP	SOMNATH ROY
135	997/2023 MACA/427/2023	UNITED INDIA INSURANCE CO.LTD.-MP	SOMNATH ROY
136	998/2023 MACA/505/2023	THE DIVL. MANAGER,ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
137	1120/2023 ABLAPL/3411/2023	LINTU NAYAK @ ANUJ KUMAR NAYAK-MP	
138	1121/2023 ABLAPL/1390/2023	BHAKTA MANAHIRA@BALDEB BAGARTY-MP	
139	1122/2023 ABLAPL/7408/2022	IMMAT ALLI @ EMAM ALLI KHAN-MP	
140	1123/2023 ABLAPL/4854/2023	KALU@SOMANATH JENA-MP	
141	1124/2023 ABLAPL/4701/2023	SARANGADHAR MALLIK @ SARANGA MALLIK-MP	
142	1125/2023 ABLAPL/4386/2023	CHITTARANJAN PARIDA-MP	SIDHARTH PRASAD DAS
143	1126/2023 ABLAPL/4215/2023	DURYODHAN PARIDA-MP	
144	1127/2023 ABLAPL/1094/2023	SAKIL KHAN-MP	
145	1128/2023 ABLAPL/10684/2020	NARAYAN SAHU-MP	LAMBODOR ACHARI
146	1129/2023 ABLAPL/3778/2023	SAROJINI JAYASINGH@SAROJU JAYASINGH-MP	
147	1130/2023 ABLAPL/3210/2023	SUSHANT KUMAR MISHRA @ SUSALI MISHRA-MP	
148	1131/2023 ABLAPL/3768/2023	SATYABHAMA JAYASINGH-MP	
149	1132/2023 ABLAPL/3788/2023	AKRURA JAYASINGH@AKUR JAYASINGH-MP	
150	1133/2023 ABLAPL/3783/2023	MAMI JAYASINGH-MP	
151	1134/2023 ABLAPL/3800/2023	KARUNAKAR JAYASINGH-MP	
152	1135/2023	PAMA JAYASINGH @PARBATI JAYASINGH-MP	

	ABLAPL/3776/2023		
153	1398/2023 CRLA/252/2023	SUSANT KUMAR SAHU-MP	DEVASHIS PANDA
154	1399/2023 CRLA/595/2022	GOPINATH MALLICK-MP	CHIRANJEEV BIDYABHUSHAN
155	1400/2023 CRLA/592/2022	GOPINATH MALLICK-MP	CHIRANJEEV BIDYABHUSHAN
156	1401/2023 CRLA/649/2023	SHIBA NAIK-MP	JUGALA KISHORE PANDA
157	1402/2023 CRLA/649/2023	SHIBA NAIK-MP	JUGALA KISHORE PANDA
158	1403/2023 CRLA/649/2023	SHIBA NAIK-MP	JUGALA KISHORE PANDA
159	1404/2023 CRLA/552/2016	MUNA BISOI-MP	M/S.GOPAL KRISHNA NAYAK,J.DASH,M/S.SURAJ MO
160	1405/2023 CRLA/651/2023	DAMODAR DAS-MP	HEMANT KUMAR MUND
161	1406/2023 CRLA/651/2023	DAMODAR DAS-MP	HEMANT KUMAR MUND
162	1407/2023 CRLA/653/2023	RABI GOUDA-MP	S.S.RAY (2)
163	1408/2023 CRLA/653/2023	RABI GOUDA-MP	S.S.RAY (2)
164	1409/2023 CRLA/660/2023	BAIDYANATH @ BAIDU BHATRA-MP	DIPTI RANJAN BHOKTA
165	1410/2023 CRLA/660/2023	BAIDYANATH @ BAIDU BHATRA-MP	DIPTI RANJAN BHOKTA
166	1411/2023 CRLA/662/2023	NANDU @ JITENDRA PADIRIA-MP	UDIT RANJAN JENA
167	1412/2023 CRLA/662/2023	NANDU @ JITENDRA PADIRIA-MP	UDIT RANJAN JENA
168	1413/2023 CRLA/662/2023	NANDU @ JITENDRA PADIRIA-MP	UDIT RANJAN JENA
169	1414/2023 CRLA/1236/2022	SADANANDA MISHRA-MP	UMA CHARAN MISHRA
170	1883/2023 CRLMC/2680/2023	SUMITRA RANI DASH-MP	RANJAN KUMAR BEHERA
171	1884/2023 CRLMC/2226/2022	RANJAN KUMAR ROUSTRAY-MP	
172	1885/2023 CRLMC/2682/2023	PRANAMITA BASTIA-MP	TUSAR KUMAR MISHRA
173	1886/2023 CRLMC/491/2022	JEEVANJYOTI MOHANTY-MP	
174	1887/2023 CRLMC/2683/2023	BIRANJAN MAJHI-MP	TRILOCHAN BARIK
175	1888/2023 CRLMC/2685/2023	SATYAJIT DAS-MP	MALAYA RANJAN BEHERA
176	1889/2023 CRLMC/2686/2023	ABDUL RASID KHAN-MP	NRUSINGH CH. ROUT
177	1890/2023 CRLMC/2687/2023	PRANA KRUSHNA RANA-MP	NIRANJAN LENKA
178	1891/2023 CRLMC/2688/2023	BABRU BAHAN NAYAK-MP	AMULYA RATNA PANDA
179	1892/2023 CRLMC/2689/2023	AMITABH PATEL-MP	SIDHESWAR MOHANTY
180	1893/2023 CRLMC/2695/2023	CHANDRA SEKHAR MOHANTY-MP	AMIT PRASAD BOSE
181	1894/2023 CRLMC/2696/2023	SK. ABDUL AZIM-MP	ANIRUDHA DAS
182	1895/2023 CRLMC/2698/2023	SK. JAHUR MOHAMMAD-MP	SK. ZAFARULLA
183	1896/2023 CRLMC/2909/2022	CENTRAL BUREAU OF INVESTIGATION-MP	SARTHAK NAYAK(SPL. PUBLIC PROSECUTOR CUM R

184	1897/2023 CRLMC/2700/2023	SANJAY KUMAR OJHA-MP	PRAJIT KUMAR PRADHAN
185	1898/2023 CRLMC/2701/2023	KISHORE KUMAR HATI-MP	MANOJ BIHARI DAS
186	1899/2023 CRLMC/2702/2023	BISWA PRAKASH SHARMA-MP	LAXMAN PRADHAN
187	1900/2023 CRLMC/2703/2023	BISWA PRAKASH SHARMA-MP	LAXMAN PRADHAN
188	1901/2023 CRLMC/2704/2023	MAHENDRA DAS-MP	BIDESHI KUMAR GHADEI
189	1902/2023 CRLMC/1952/2023	DUSMANTA NAIK-MP	
190	1903/2023 CRLMC/2705/2023	BISWA RANJAN PATRO-MP	JYOTIRMAYA SAHOO
191	1904/2023 CRLMC/1056/2023	KUBER DIGAL-MP	
192	1905/2023 CRLMC/1362/2023	SASANKA DIGAL-MP	
193	1906/2023 CRLMC/2026/2023	LAXMIDHAR BEHERA-MP	
194	1907/2023 CRLMC/2708/2023	JAGANNATH @ PRADEEP KUMAR DIXIT-MP	RAMDAS ACHARY
195	1908/2023 CRLMC/2710/2023	BIBEK KUMAR SAHU-MP	PRAFULLA KUMAR RATH
196	1909/2023 CRLMC/2711/2023	BHASKAR SAHOO @ SAHU-MP	SIVA SANKAR CHAINI
197	1910/2023 CRLMC/2712/2023	AMIT KUMAR NATH-MP	SIVA SANKAR CHAINI
198	1911/2023 CRLMC/2713/2023	RASHMI RANJAN PANDA @ ALOK-MP	BHABANI SHANKAR RAYAGURU
199	1912/2023 CRLMC/2716/2023	SITAKANTA NAYAK-MP	UDIT RANJAN JENA
200	3504/2023 WA/1339/2023	MAHANADI COALFIELDS LTD.-MP	ADV.
201	3505/2023 WA/1339/2023	MAHANADI COALFIELDS LTD.-MP	ADV.
202	3506/2023 WA/1342/2023	DR. JITENDRA K. PANDA-MP	DAYANANDA MOHAPATRA
203	3507/2023 WA/1342/2023	DR. JITENDRA K. PANDA-MP	DAYANANDA MOHAPATRA
204	3508/2023 WA/1341/2023	COMMNR-CUM-SECY, HOME DEPTT, ODISHA.-MP	HARI KRUSHNA PANIGRAHI, A.S.C.
205	3509/2023 WA/1341/2023	COMMNR-CUM-SECY, HOME DEPTT, ODISHA.-MP	HARI KRUSHNA PANIGRAHI, A.S.C.
206	3510/2023 WA/1341/2023	COMMNR-CUM-SECY, HOME DEPTT, ODISHA.-MP	HARI KRUSHNA PANIGRAHI, A.S.C.
207	3511/2023 WA/1343/2023	SATYA NARAYAN MAHARANA-MP	SILPI SIDHANTA MOHAPATRA
208	3512/2023 WA/1345/2023	BOARD OF SECONDARY EDUCATION, CUTTACK-MP	SUNKURU SUDHAKAR RAO
209	3513/2023 WA/1345/2023	BOARD OF SECONDARY EDUCATION, CUTTACK-MP	SUNKURU SUDHAKAR RAO
210	3514/2023 WA/1344/2023	B.S.E, BAJRAKABATI ROAD, CUTTACK-MP	S.SRAO
211	3515/2023 WA/1344/2023	B.S.E, BAJRAKABATI ROAD, CUTTACK-MP	S.SRAO
212	8954/2023 WP(C)/19191/2023	ASWINI KUMAR MOHANTY-MP	PRASANNA KUMAR RATH
213	8955/2023 WP(C)/20219/2022	BIJU JANATA DAL, BBSR-MP	SARADA PRASANNA SARANGI
214	8956/2023 WP(C)/19198/2023	RAMAKRUSHNA PRADHAN-MP	MANAS PATI
215	8957/2023	HARIKRUSHNA NAHAK-MP	MANAS PATI

216	WP(C)/19201/2023 8958/2023	SUJATA KUMARI RAULA-MP	SATYABRATA MOHANTY (1)
217	WP(C)/19202/2023 8959/2023	RAM HARI PANDA-MP	SATYABRATA MOHANTY (1)
218	WP(C)/19205/2023 8960/2023	DEBASISH PANDA-MP	SATYABRATA MOHANTY (1)
219	WP(C)/19206/2023 8961/2023	SURYAKANTA DAS-MP	T.PANIGRAHI
220	WP(C)/19203/2023 8962/2023	BIDYADHAR BEHERA-MP	SATYABRATA MOHANTY (1)
221	WP(C)/19207/2023 8963/2023	PRADEEP KUMAR SUBUDHI-MP	SATYABRATA MOHANTY (1)
222	WP(C)/19208/2023 8964/2023	DIBAKAR TRIPATHY-MP	SATYABRATA MOHANTY (1)
223	WP(C)/19210/2023 8965/2023	BABUNI BEHERA-MP	SATYABRATA MOHANTY (1)
224	WP(C)/19211/2023 8966/2023	SUSHANTA KUMAR PRADHAN-MP	SATYABRATA MOHANTY (1)
225	WP(C)/19212/2023 8967/2023	PREMALATA MOHANTY-MP	SACHIDANANDA SAHOO
226	WP(C)/19209/2023 8968/2023	ASHOK KUMAR BAJUBONDHO-MP	SATYABRATA MOHANTY (1)
227	WP(C)/19213/2023 8969/2023	LAXMAN BEHERA-MP	SATYABRATA MOHANTY (1)
228	WP(C)/19215/2023 8970/2023	CHANDRA SEKHAR GOUDA-MP	SATYABRATA MOHANTY (1)
229	WP(C)/19216/2023 8971/2023	DR. UPALI APARAJITA-MP	SAMEER KUMAR DAS
230	WP(C)/19217/2023 8972/2023	PRAMOD KUMAR DASH-MP	SATYABRATA MOHANTY (1)
231	WP(C)/19219/2023 8973/2023	HARI KRUSHNA SAHU-MP	SATYABRATA MOHANTY (1)
232	WP(C)/19220/2023 8974/2023	DAMBARU BAHADUR KARKI-MP	SATYABRATA MOHANTY (1)
233	WP(C)/19223/2023 8975/2023	M/S.GUPTA POWER INFRASTRUCTURE LTD. BBSR-MP	AMIT PATTNAIK, MR. SUBIR PALIT
234	WP(C)/7264/2023 8976/2023	SIMADRI PANDA-MP	SATYABRATA MOHANTY (1)
235	WP(C)/19224/2023 8977/2023	M/S.GUPTA POWER INFRASTRUCTURE LTD. CUTTACK ROAD, BBSR-MP	AMIT PATTNAIK, MR. SUBIR PALIT
236	WP(C)/7257/2023 8978/2023	M/S.GUPTA POWER INFRASTRUCTURE LTD. CUTTACK ROAD, BBSR-MP	AMIT PATTNAIK, MR. SUBIR PALIT
237	WP(C)/7257/2023 8979/2023	DEBASISH BARIK-MP	BRAJA MOHAN SARANGI
238	WP(C)/12851/2023 8980/2023	SUSANTA PARIDA-MP	SACHIDANANDA SAHOO
239	WP(C)/19227/2023 8981/2023	HARA NAIK-MP	
240	WP(C)/18293/2023 8982/2023	TAPAN KUMAR MANDAL-MP	
241	WP(C)/19229/2023 8983/2023	SUSANTA KUMAR PANIGRAHI-MP	SATYABRATA MOHANTY (1)
242	WP(C)/19228/2023 8984/2023	BIJAYA KUMAR MOHARANA-MP	BISWAJIT MOHANTY
243	WP(C)/19230/2023 8985/2023	D. KRISHNA REDDY-MP	SATYABRATA MOHANTY (1)
244	WP(C)/19232/2023 8986/2023	SHIBA MALLICK-MP	PRAMOD KUMAR NAYAK
245	WP(C)/19234/2023 8987/2023	BASANTA KUMAR BEHERA-MP	SATYABRATA MOHANTY (1)
246	WP(C)/19235/2023 8988/2023	M/S ORIENTAL ZIRCONIA, BBSR-MP	PITAMBAR ACHARYA
	WP(C)/15471/2023		

247	8989/2023 WP(C)/30399/2022	LADU KISHORE MAHAPATRA-MP	P.K.MISHRA
248	8990/2023 WP(C)/19239/2023	GOPAL KRISHNA PANDA-MP	SATYABRATA MOHANTY (1)
249	8991/2023 WP(C)/19240/2023	MANORANJAN PATRA-MP	KRISHNA CHANDRA SAHU
250	8992/2023 WP(C)/19242/2023	NIHAR RANJAN GUMANSINGH-MP	KULADA NANDA DAS
251	8993/2023 WP(C)/19245/2023	M/S. ASHAB LOGISTICS, WB-MP	DWARIKA PRASAD MOHANTY
252	8994/2023 WP(C)/19249/2023	SAROJ BANCHHOR-MP	SUSHANTA KUMAR JOSHI
253	8995/2023 WP(C)/2627/2023	VIKASH AGARWAL-MP	DEEPALI MAHAPATRA
254	8996/2023 WP(C)/19255/2023	BISHNU CHARAN HATI-MP	ARJUNA CHARANA BEHERA
255	8997/2023 WP(C)/18858/2023	A.ARUNA-MP	RANJIT SAMAL
256	8998/2023 WP(C)/18858/2023	A.ARUNA-MP	RANJIT SAMAL
257	8999/2023 WP(C)/15816/2023	MANORANJAN BISWAL-MP	BABITA KUMARI PATTANAIAK
258	9000/2023 WP(C)/32281/2022	ANNAPURNA MAJHI-MP	SANTOSH KUMAR PATTANAIAK
259	9001/2023 WP(C)/14570/2022	PRABHAT NAIK-MP	RAMESH CHANDRA SAHOO
260	9002/2023 WP(C)/18790/2023	SANTOSH KUMAR SAHOO-MP	AUROVINDA MOHANTY
261	9003/2023 WP(C)/18201/2023	SRIDHAR MOHAPATRA-MP	AVIJIT MISHRA
262	9004/2023 WP(C)/19189/2023	DR. ABHISEK UPADHAYAY-MP	
263	9005/2023 WP(C)/10578/2023	LILIBALA SUBUDHI-MP	DEBENDRA NARAYAN PATTANAIAK
264	9006/2023 WP(C)/19282/2023	KALPANA SENAPATI-MP	BISWABIHARI MOHANTY
265	9007/2023 WP(C)/19286/2023	SWAPNARANI SAMANTRAY-MP	PRANAB RANJAN CHHATOI
266	9008/2023 WP(C)/19288/2023	MANASI MISHRA-MP	BHAGABAN BEHERA
267	9009/2023 WP(C)/19288/2023	MANASI MISHRA-MP	BHAGABAN BEHERA
268	9010/2023 WP(C)/30937/2020	MANJUBALA ROUT-MP	KAMAL BEHARI PANDA
269	9011/2023 WP(C)/19297/2023	BIPIN TRIPATHY-MP	GAYATRI DAS
270	9012/2023 WP(C)/19298/2023	SAMARESH PATI-MP	ANJAN KUMAR BISWAL
271	9013/2023 WP(C)/19299/2023	SAMIR KUMAR DEHURY-MP	GYANARANJAN SETHI
272	9015/2023 WP(C)/15060/2023	M/S RAVI UDYOG PVT. LTD., KOLKATA-MP	BIPLAB P.B. BAHALI
273	9016/2023 WP(C)/24197/2019	NARAYAN PARIDA-MP	
274	9017/2023 WP(C)/19315/2023	RAMESH CHANDRA SAHOO-MP	PRITAM KUMAR MOHANTY
275	9018/2023 WP(C)/12002/2017	SRI GOPINATH JEW BIJE CHHANCHUNIA-MP	M/S.BHAKTAHARI MOHANTY
276	9019/2023 WP(C)/17685/2020	BIBEKANANDA NAYAK-MP	DEBASIS TRIPATHY
277	9020/2023 WP(C)/9105/2015	M/S.JAYA GURU MEDICAL STORE-MP	DEBASIS TRIPATHY
278	9021/2023	UMAKANTA SAHU-MP	PRANAYA KISHORE HARICHANDAN

279	WP(C)/19323/2023 9022/2023	KAILASH CHANDRA MOHAPATRA-MP	MANMAYA KUMAR DASH
280	WP(C)/19324/2023 9023/2023	PRAGATI MILK PRODUCTS PVT. LTD.,CUTTACK-MP	
281	WP(C)/19883/2022 9024/2023	PRAGATI MILK PRODUCTS PVT. LTD.,CUTTACK-MP	
282	WP(C)/19883/2022 9025/2023	SAROJINI BEHERA-MP	AMIYA KUMAR CHHATOI
283	WP(C)/19325/2023 9026/2023	SUDHANSU S.GURU-MP	M/S.G.P.DUTTA
284	WP(C)/27927/2013 9027/2023	SUDHANSU S.GURU-MP	AMIT PRASAD BOSE
285	WP(C)/27927/2013 9028/2023	BIBEKANANDA BEHERA-MP	TAPAN KUMAR KAMILA
286	WP(C)/19329/2023 9029/2023	GANGADHAR NAYAK-MP	DURGESH NARAYAN RATH
287	WP(C)/19330/2023 9030/2023	NABIN KUMAR PATEL-MP	DURGESH NARAYAN RATH
288	WP(C)/19332/2023 9031/2023	SANDEEP KUMAR PATRA-MP	BIBEKANANDA BHUYAN
289	WP(C)/19333/2023 9032/2023	JYOTSNA PATTANAYAK-MP	JITENDRA SAMANTARAY
290	WP(C)/17226/2023 9033/2023	MADHUSUDAN SENAPATI-MP	DURGESH NARAYAN RATH
291	WP(C)/19338/2023 9034/2023	EXECUTIVE ENGINEERELECT,CESU,DHENKANAL-MP	M/S.B.K.NAYAK
292	WP(C)/2749/2016 9035/2023	RATI RANJAN TRIPATHY-MP	DAYANANDA MOHAPATRA
293	WP(C)/19346/2023 9036/2023	M/S MILL AND MACHINERY STORES, CUTTACK-MP	SANDEEP KUMAR JENA
294	WP(C)/19345/2023 9037/2023	M/S SUJAYA KUMAR SINHA, CUTTACK-MP	SANDEEP KUMAR JENA
295	WP(C)/19348/2023 9038/2023	BINAYAK SAHOO-MP	SIBADUTTA RAMAPRASAD MISHRA
296	WP(C)/19350/2023 9039/2023	ANUSAYA MALLICK-MP	ASMIYA RANJAN MAJHI
297	WP(C)/15075/2023 9040/2023	DHARANIDHAR BARIK-MP	
298	WP(C)/15219/2023 9041/2023	REGISTRAR GENERAL,OHC-MP	
299	WP(C)/22528/2015 9042/2023	ARUN KUMAR NAIK-MP	KUNAL KUMAR SWAIN
300	WP(C)/19354/2023 9043/2023	MANORANJAN SATPATHY-MP	
301	WP(C)/15301/2023 9044/2023	AVAYA KUMAR NAYAK-MP	KUNAL KUMAR SWAIN
302	WP(C)/19356/2023 9045/2023	MANOJ KUMAR PRADHAN-MP	KUNAL KUMAR SWAIN
303	WP(C)/19359/2023 9046/2023	SURESH RANJAN SAHOO-MP	DEVI PRASAD DASH
304	WP(C)/19361/2023 9047/2023	ASHISH KUMAR BEHERA-MP	KUNAL KUMAR SWAIN
305	WP(C)/19360/2023 9048/2023	RAJKUMAR BAGHEL-MP	NIHAL RATH
306	WP(C)/19364/2023 9049/2023	KARAN SHAW-MP	PRAFULLA KUMAR RATH
307	WP(C)/19367/2023 9050/2023	NAMASWINI MOHAPATRA-MP	BHABANI SANKAR TRIPATHY (1)
308	WP(C)/31051/2022 9051/2023	SANTANU KUMAR NAYAK-MP	
309	WP(C)/4766/2019 9052/2023	KSHIRASINDHU SAHOO-MP	
	WP(C)/4770/2019		



310	9053/2023 WP(C)/19369/2023	SANJEB DURGA-MP	SUJAY SHANKER SINGHDEO
311	9054/2023 WP(C)/19373/2023	DAYANIDHI KAIBARTA-MP	NIHAL RATH
312	9055/2023 WP(C)/19374/2023	JANMEJAY BARAL-MP	PRAFULLA KUMAR RATH
313	9056/2023 WP(C)/19376/2023	NABA KISHOR DAS-MP	KANANBALA ROY CHOUDHURY
314	9057/2023 WP(C)/19377/2023	PRADEEP KUMAR JENA-MP	LAXMAN PRADHAN
315	9058/2023 WP(C)/15782/2023	ASHOK KUMAR MISHRA-MP	DR. BINODA KUMAR MISHRA
316	9059/2023 WP(C)/9048/2023	PRATAP CHANDRA DORA-MP	LAMBODOR ACHARI
317	9060/2023 WP(C)/19380/2023	M/S PRABHAT DALASINGHARAY, KHORDHA-MP	KANANBALA ROY CHOUDHURY
318	9061/2023 WP(C)/19379/2023	ASHOK KUMAR BEHERA-MP	LAXMAN PRADHAN
319	9062/2023 WP(C)/19382/2023	LABANGA BEHERA-MP	BIBEKANANDA MAHAPATRA
320	9063/2023 WP(C)/7408/2018	SAYED ALI KHAN-MP	ABINASH ROUSTRAY
321	9064/2023 WP(C)/19383/2023	M/S. LAKSHMI BALAJI OILS PVT. LTD. ANDHRA PRADESH	SAILABALA JENA
322	9065/2023 WP(C)/33978/2020	BHATAKESWARA DHAKHINAKABATA-MP	SHIB SHANKAR MOHANTY
323	9066/2023 WP(C)/18687/2023	BHAGABATIPUR PANI PANCHAYAT, PURI-MP	HRUDANANDA MOHAPATRA
324	9067/2023 WP(C)/18713/2023	PARBATIPUR PANI PANCHAYAT-MP	HRUDANANDA MOHAPATRA
325	9068/2023 WP(C)/18687/2023	BHAGABATIPUR PANI PANCHAYAT, PURI-MP	HRUDANANDA MOHAPATRA
326	9069/2023 WP(C)/18706/2023	BALANGA PANI PANCHAYAT-MP	HRUDANANDA MOHAPATRA
327	9070/2023 WP(C)/18697/2023	BERABOI PANI PANCHAYAT-MP	HRUDANANDA MOHAPATRA
328	9071/2023 WP(C)/18719/2023	MAA JAGESWARI PANI PANCHAYAT-MP	HRUDANANDA MOHAPATRA
329	9072/2023 WP(C)/6740/2023	BIKASH KHATUA-MP	
330	9073/2023 WP(C)/17351/2023	REETA MOHAPATRA-MP	HEMANTA KUMAR ROUT
331	9074/2023 WP(C)/16023/2023	SAILABALA MISHRA-MP	SRINIVAS MOHANTY
332	9075/2023 WP(C)/19390/2023	PRAVANJAN PANDA-MP	SUBASH CHANDRA PUSPALAKA
333	9076/2023 WP(C)/8653/2015	FORUM PROJECTS PVT.LTD.-MP	BISWAJIT DAS
334	9077/2023 WP(C)/18562/2023	SUSHIL KUMAR SENAPATI-MP	
335	9078/2023 WP(C)/19396/2023	BHARAT CHANDRA MALIK-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
336	9079/2023 WP(C)/19397/2023	KARUNAKAR PANDA-MP	SUBASH CHANDRA PUSPALAKA
337	9080/2023 WP(C)/19398/2023	LAXMI NARAYAN PANIGRAHI-MP	PRABODHA CHANDRA NAYAK
338	9081/2023 WP(C)/19402/2023	RUKSANA ARA BEGUM-MP	SAUBHAGYA KUMAR SAMAL
339	9082/2023 WP(C)/19403/2023	LAXMI NARAYAN PANIGRAHI-MP	PRABODHA CHANDRA NAYAK
340	9083/2023 WP(C)/19404/2023	RAJENDRA PATRA-MP	PRABODHA CHANDRA NAYAK